

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/30444/2024	SRISRI PARAM PREMAMAYA PURUSOTTAM TRUST VS STRIDE HOSPITAL PVT. LTD.	AJODHYA RANJAN DASH VS	// ()	
2	D-ARBA/30468/2024	Nandini Swain VS Land Acquisition Office And Competent Authority	SUDHIR RANJAN MOHAPATRA VS	// ()	AOR20220001395C202400002
3	D-BLAPL/21052/2024	SITI KHLA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /114 /2022 ()	
4	D-BLAPL/21055/2024	CHHABINDRA NAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PUINTALA /206 /2023 ()	
5	D-BLAPL/21056/2024	ASLAM KHAN VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KONARK /30 /2024 ()	
6	D-BLAPL/21058/2024	BASUDEV JALA VS STATE OF ODISHA	PRANAB KUMR DAS VS	CHITRAKONDA /114 /2022 ()	
7	D-BLAPL/21059/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADABAZAR /89 /2023 ()	
8	D-BLAPL/21061/2024	RATNAKAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /122 /2024 ()	
9	D-BLAPL/21068/2024	ASIM MALLIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	ORKEL /177 /2021 ()	AOD20240000612C202400004
10	D-BLAPL/21069/2024	BABLU MAHANANDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	TUSRA /58 /2022 ()	AOD20220004576C202400001
11	D-BLAPL/21078/2024	SURESH SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 ()	AOR20220004198C202400002

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12	D-BLAPL/21081/2024	HALADHAR TAKRI VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /183 /2023 () //	AOD20240000242C202400011
13	D-BLAPL/21086/2024	MITHUN ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALLIGUDA /40 /2024 () //	AOD20240000615C202400001
14	D-BLAPL/21091/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	// () //	AOR20240000570C202400001
15	D-BLAPL/21095/2024	SIBA SUNDAR PARANGA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA ACHYUTANANDA PATTANAİK VS	// Maitri Vihar PS /3 /2024 () //	AOD20240000586C202400001
16	D-BLAPL/21098/2024	SANJAYA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202400010
17	D-BLAPL/21101/2024	SATRUGHANA RANA VS STATE OF ORISSA	SATYABRATA PANDA VS	// () //	AOR20220001682C202400001
18	D-BLAPL/21105/2024	FIROZ PATHAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	// () //	AOD20230001141C202400001
19	D-BLAPL/21107/2024	Santanu Maity VS State Of Odisha	ASIT KUMAR JENA VS	// () //	AOR20220001604C202400002
20	D-BLAPL/21111/2024	MD SAGIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// () //	AOD20240000580C202400001
21	D-BLAPL/21112/2024	DEBENDRA RAO VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// () //	AOD20240000556C202400001
22	D-BLAPL/21114/2024	BULA@ SUBASIS SUNDARAY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// () //	AOD20240000634C202400002
23	D-BLAPL/21118/2024	SWADHIN PUJHARI	BIJAYA KUMAR BEHERA 1	JUNAGARH /325 /2022	

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		VS	VS	()	
24	D-BLAPL/21120/2024	STATE OF ODISHA MD KAMAL	LAXMINARAYAN PATEL	//	AOD20240000681C202400001
		VS	VS	()	
25	D-BLAPL/21123/2024	STATE OF ODISHA RAMESH DAS	SAURAV TIBREWAL	//	AOR20220001811C202400001
		VS	VS	()	
26	D-BLAPL/21125/2024	STATE OF ODISHA AJAYA @ AJAY HARIJAN	ARIJEET MISHRA	//	AOR20220001815C202400003
		VS	VS	()	
27	D-BLAPL/21129/2024	STATE OF ODISHA JAYANTA @ JATIN TRIPATHY	PRAKASH CHANDRA DASH	PATKURA /137 /2024	AOD20240000547C202400001
		VS	VS	()	
28	D-BLAPL/21132/2024	STATE OF ODISHA Gita Digal	Bibhu Prasad Chhualsingh	//	AOR20220001659C202400001
		VS	VS	()	
29	D-BLAPL/21133/2024	State Of Odisha KALINDAR LAKHUA	PARTHA SRATHI NAYAK	BISRA /87 /2024	AOD20240000527C202400001
		VS	VS	()	
30	D-BLAPL/21135/2024	STATE OF ODISHA Suhasini Mahapatra	diptiranjana mohapatra	//	AOR20220001255C202400001
		VS	VS	()	
31	D-BLAPL/21140/2024	State Of Odisha PRUTHIBI NAIK @ NAYAK	KURESH PRASAD DASH	BHANJANAGAR /504 /2024	AOR20220001394C202400001
		VS	VS	()	
32	D-BLAPL/21144/2024	STATE OF ODISHA BISWARANJAN SWAIN	PRADEEP KUMAR PARIDA	DELANGA /220 /2024	AOR20220003246C202400001
		VS	VS	()	
33	D-BLAPL/21147/2024	STATE OF ODISHA HASIBUL SEKH	MANORANJAN PADHI	//	AOD20220003926C202400001
		VS	VS	()	
34	D-BLAPL/21149/2024	STATE OF ORISSA Mazhar Pathan	NIHAR RANJAN SAHOO	//	AOD20230001141C202400002
		VS	VS	()	

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35	D-BLAPL/21151/2024	State Of Odisha DUKHIRAM BADASETH VS STATEOF ODISHA	AKSHAYA KUMAR SAHOO VS	// KHAJURIPADA /37 /2024 ()	AOR20220004132C202400001
36	D-BLAPL/21156/2024	DAYANIDHI SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// N.T.P.C. /89 /2024 ()	AOD20240000354C202400002
37	D-BLAPL/21160/2024	GOURAB HAIDAR VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// MALKANGIRI /136 /2024 ()	AOR20240000598C202400001
38	D-BLAPL/21166/2024	SHYAM SUNDAR SWAIN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// DELANGA /330 /2023 ()	AOD20240000634C202400001
39	D-BLAPL/21170/2024	Sunilkumar Nayak Alias Linga VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202400006
40	D-BLAPL/21171/2024	AJAY UDAYA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEJ VS	// INFOVALLY UPD BHUBANESWAR /179 /2024 ()	AOR20220001243C202400001
41	D-BLAPL/21172/2024	SABITRI JENA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// /0 ()	
42	D-BLAPL/21173/2024	Rahul Sha VS State Of Odisha	SARBESWAR SAHOO VS	// () //	AOD20220004505C202400018
43	D-BLAPL/21174/2024	Sujit Karna VS State Of Odisha	ANIRUDHA DAS VS	// () //	AOD20240000559C202400001
44	D-BLAPL/21176/2024	Sofikul Sk VS State Of Odisha	MANORANJAN PADHI VS	// () //	AOD20220003926C202400002
45	D-BLAPL/21177/2024	Ajit Kumar Sadangi VS State Of Odisha	Manoj Kumar Nayak VS	// () //	AOR20230001273C202400002

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46	D-BLAPL/21178/2024	Samara Badanayak VS State Of Odisha	DIPTI RANJAN BHOKTA VS	// () //	AOR20220001358C202400002
47	D-BLAPL/21181/2024	Sauna Murmu VS State Of Odisha	pabitra dutta VS	// () //	AOR20220001570C202400001
48	D-BLAPL/21182/2024	Suresh Kumar Khora VS State Of Odisha	DIPTI RANJAN BHOKTA VS	// () //	AOR20220001358C202400003
49	D-BLAPL/21185/2024	Shantiraj Hial VS State Of Odisha	DIPTI RANJAN BHOKTA VS	// () //	AOR20220001358C202400004
50	D-BLAPL/21186/2024	Srimanta Kumar Nanda VS State Of Odisha	MIHIR KANTA RATH VS	// () //	AOD20220002472C202400003
51	D-BLAPL/21187/2024	BABUL @ SANGRAM MALLIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MAHANGA /39 /2024 () //	
52	D-BLAPL/21189/2024	SANATAN KABI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	BARI /514 /2023 () //	
53	D-BLAPL/21205/2024	BIKASH CHANDRA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /109 /2024 () //	
54	D-BLAPL/21206/2024	Joseph Rupamajhi Alias Abinash VS State Of Odisha	Rajiv K. Mahanta VS	// () //	AOR20220001662C202400013
55	D-BLAPL/21208/2024	Gopal Nayak VS State Of Odisha	ARIJEET MISHRA VS	// () //	AOR20220001815C202400005
56	D-BLAPL/21210/2024	Badal Behera VS State Of Odisha	MANOJ KUMAR BARAL VS	// () //	AOD20240000533C202400001
57	D-BLAPL/21211/2024	Sanjit Behera	Ashok Kumar Behera	//	AOD20220001967C202400001

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		VS	VS	()	
		State Of Odisha		//	
58	D-BLAPL/21212/2024	Taranisen Pradhan	SUSANTA LENKA	//	AOR20220001299C202400001
		VS	VS	()	
		State Of Odisha		//	
59	D-BLAPL/21213/2024	Sanjib Manahira	ARIJEET MISHRA	//	AOR20220001815C202400004
		VS	VS	()	
		State Of Odisha		//	
60	D-BLAPL/21215/2024	ASHOK KUMAR DAS	MAHES DAS	INFOCITY PS /99 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21218/2024	AJAYA KUMAR @ AJITH KUMAR	AMULYA RATNA PANDA	TUMUDIBANDHA /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21225/2024	Haripada Mandal	SANJAYA KUMAR PATRI	//	AOR20220000052C202400018
		VS	VS	()	
		State Of Odisha		//	
63	D-BLAPL/21227/2024	JITENDRA KHAMARI @ JITU	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21237/2024	FAZAL KHAN	MANORANJAN PADHY	PADWA /21 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21239/2024	NIKHIL KUMAR SINGH	MANORANJAN PADHY	PADWA /21 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21240/2024	MANOJ KUMAR MUDULI	MANORANJAN PADHY	KORAPUT TOWN /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21244/2024	Saroj Kumar Jena	KHUSBU PANIGRAHI	//	AOR20220002787C202400071
		VS	VS	()	
		State Of Odisha		//	
68	D-BLAPL/21247/2024	SK. CHAND	PULLIN MARTHA	SPECIAL CRIME UNIT /7 /2024	
		VS	VS	()	

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69	D-BLAPL/21250/2024	STATE OF ODISHA Biswanath Hansdah Alias Bisu VS State Of Odisha	Manas Chand VS	// // ()	AOR20220001618C202400164
70	D-BLAPL/21253/2024	Prabhudatta Swain VS State Of Odisha	Manas Chand VS	// // ()	AOR20220001618C202400163
71	D-BLAPL/21254/2024	RAM SOREN VS STATE OF ODISHA	PULLIN MARTHA VS	SPECIAL CRIME UNIT /7 /2024 ()	
72	D-BLAPL/21256/2024	Ranjan Kumar Panda VS State Of Odisha	Manas Chand VS	// // ()	AOR20220001618C202400162
73	D-BLAPL/21257/2024	Jayasena Khora VS State Of Odisha	PRASANTA KUMAR SAHOO VS	// // ()	AOD20240000607C202400001
74	D-BLAPL/21258/2024	Bidyadhar Patra VS State Of Odisha	DEBASIS MISHRA VS	// // ()	AOR20230001300C202400049
75	D-BLAPL/21261/2024	Jogendra Khemundu VS State Of Odisha	SANGRAM KESHORI ROUT VS	// // ()	AOD20240000601C202400001
76	D-BLAPL/21263/2024	Jaya Guntha VS State Of Odisha	Theeda Gopinath Murty VS	// // ()	AOR20220002995C202400065
77	D-BLAPL/21265/2024	Bikash Kumar Yadav VS State Of Odisha	BIDYADHAR PANDA VS	// // ()	AOR20220001945C202400046
78	D-BLAPL/21272/2024	DINESH KUMAR SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /188 /2024 ()	
79	D-BLAPL/21274/2024	GULAM JILANI @ JALANI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /44 /2024 ()	

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80	D-BLAPL/21277/2024	SK. SAFIRUDDIN @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /124 /2023 () //	
81	D-BLAPL/21291/2024	SUBHASHISH PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BHARATPUR PS /474 /2023 () //	
82	D-BLAPL/21293/2024	BIJAY NAG@NATH@ BIJE VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR TOWN /229 /2018 () //	
83	D-BLAPL/21295/2024	B. TIRUMALA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 () //	
84	D-BLAPL/21296/2024	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	DAMANJODI /89 /2020 () //	
85	D-BLAPL/21299/2024	SATYAJIT BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 () //	
86	D-BLAPL/21303/2024	ROHIT HARIJAN VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JAIPATNA /132 /2024 () //	
87	D-CMAPL/30395/2024	Madhusudan Samal VS The Chairman Odisha Gramya Bank	HIMADRI KUMAR BISWAL VS	// () //	AOD20240000625C202400001
88	D-CMAPL/30436/2024	JOGESWAR SATNAMI VS TULSA BAI	ADV. VS	// () //	
89	D-CMAPL/30558/2024	HURSHI@HURSHIKESH MOHANTA VS PAIRA MOHANTA	ADV. VS	// () //	
90	D-CMAPL/30587/2024	NABANITA SA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	
91	D-CMAPL/30595/2024	JYOTSNA LUGUN	SUDEEP KUMAR SARANGI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CMAPL/30651/2024	BAILOCHAN SETHY	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CMP/30393/2024	RASBIHARI PRADHAN	BIBEKANANDA BHUYAN	//	AOR20220002938C202400002
		VS	VS	()	
		MAJOR KAMAL KANTA DAS		//	
94	D-CMP/30410/2024	M/S HABITAT MICRO BUILD INDIA HOUSING FINANCE COMPANY PVT LTD	SARADA PRASANNA SARANGI	//	AOD20240000550C202400003
		VS	VS	()	
		M/S SAMBANDH FINSERVE PVT. LTD., ROURKELA		//	
95	D-CMP/30462/2024	HEMANTA NIRANJAN ROUT	BICHITRA NARAYANA SATAPATHY	//	
		VS	VS	()	
		KHIROD BIHARI ROUT		//	
96	D-CMP/30515/2024	Habitat Micro Build India Housing Finance Company	SARADA PRASANNA SARANGI	//	AOD20240000550C202400001
		VS	VS	()	
		Sambhunath Finserve Pvt Ltd		//	
97	D-CMP/30516/2024	Habit Micro Build India Housing Finance Company Pvt Ltd	SARADA PRASANNA SARANGI	//	AOD20240000550C202400002
		VS	VS	()	
		Sambandh Finserve Pvt Ltd		//	
98	D-CMP/30555/2024	SARADA PRASAD MOHANTY	SUVENDU KUMAR SETHI	//	
		VS	VS	()	
		SANTIRANJAN RAY		//	
99	D-CMP/30598/2024	JITENDRA KUMAR PATRA	SAILAZA NANDAN DAS	//	
		VS	VS	()	
		UMA SHANKAR PATRA		//	
100	D-CMP/30669/2024	ABHIJIT MISHRA	BIBHU PRASAD MOHANTY	//	
		VS	VS	()	
		JASMIN MISHRA		//	
101	D-CMP/30676/2024	LOCHANA JENA	SOUBHAGYA SUNDAR DAS	//	
		VS	VS	()	
		BASANT KUMAR JENA		//	
102	D-CMP/30683/2024	Biswaranjita Sahoo	Gyanaloka Mohanty	//	AOR20220001691C202400004
		VS	VS	()	

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103	D-CMP/30684/2024	Ranjan Kumar Pradhan Gouri Samal VS	RASHMI KANTA SAHOO VS	// // ()	AOR20220003763C202400001
104	D-CONTAR/21179/2024	Manoj Kumar Behera Ashok Kumar Das VS	Mahes Das VS	// // ()	AOR20220001629C202400014
105	D-CONTC/30378/2024	State Of Odisha PRADIPTA KUMAR SAHOO VS	ADV VS	// // ()	AOR20220001326C202400002
106	D-CONTC/30379/2024	ROOPA ROSHAN SAHOO,COMM. CUM SECY.,SC AND ST DEVELOPMENT DEPTT. DURGAPRASAD SANGRAMJIT MALLICK VS	IN PERSON VS	// // ()	AOD20240000510C202400001
107	D-CONTC/30380/2024	SHAJI K.V,CHAIRMAN,NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT,MUMBAI SUHASINI PATRA VS	ADV VS	// // ()	AOR20220001326C202400001
108	D-CONTC/30394/2024	USHA PADHEE,SECRETARY SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPTT. RAMESH CHANDRA PANIGRAHI VS	ADV. VS	// // ()	
109	D-CONTC/30401/2024	ASWATHY S., I.A.S. BUDHESWAR MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // ()	
110	D-CONTC/30412/2024	BIR BIKRAM SINGH YADAV IAS BANAMALI NAYAK VS	SARADA PRASAD DASH VS	// // ()	
111	D-CONTC/30426/2024	ASWINI KUMAR, I.P.S. SAROJINI ROUT VS	ADV. VS	// // ()	
112	D-CONTC/30469/2024	ASWATHY S, I.A.S. SURENDRANATH ACHARYA VS	ADV. VS	// // ()	
113	D-CONTC/30472/2024	PRAVU KALYANA PATTNAYAK, IOFS AUDITOR GENERAL LAXMI DANG VS	ADV. VS	// // ()	
		ASWATHY S, I.A.S		//	

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114	D-CONTC/30476/2024	RAGHUNATH DAS VS ARABIND AGARWAL, I.A.S.	ADV. VS	// 0	
115	D-CONTC/30483/2024	JAYANTA KUMAR MOHANTY VS JAYANARAYAN SHEET	ADV. VS	// 0	
116	D-CONTC/30486/2024	SARAT KUMAR MOHANTY VS ANU GARG, IAS	ADV. VS	// 0	
117	D-CONTC/30492/2024	PRIYAMBADA RAY VS ARAVIND AGARWAL, I.A.S	ADV. VS	// 0	
118	D-CONTC/30496/2024	SAROJINI ROUT VS ASWATHY S, I.A.S.	ADV. VS	// 0	
119	D-CONTC/30507/2024	TAPAN KUMAR MISHRA VS ARVIND AGARWAL, I.A.S	BIKASH KUMAR MISHRA VS	// 0	
120	D-CONTC/30510/2024	MD. ANSAR ALI ANSARI VS MANORANJAN MALLICK, DIRECTOR	ADV. VS	// 0	
121	D-CONTC/30514/2024	KRUSHNA CHANDRA NATH VS THE PRINCIPAL, SALABANI	ADV. VS	// 0	
122	D-CONTC/30531/2024	BIRALA BASINI NAYAK VS SANTOSH KUMAR ROUT	KHIROD KUMAR SWAIN VS	// 0	
123	D-CONTC/30539/2024	BRAJENDRA KUMAR BEHERA VS DEBADUTTA SURANJIT JENA, OAS (SAG)	ADV. VS	// 0	
124	D-CONTC/30541/2024	DHANESWAR KAHALI VS PRINCIPAL, SALABANI	ADV. VS	// 0	
125	D-CONTC/30568/2024	DURGA MADHAB DASH	ADV.	//	

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		VS	VS	()	
		T.AO, I.A.S		//	
126	D-CONTC/30571/2024	SURESH CHANDRA NANDA	ADV.	//	
		VS	VS	()	
		BASAPURAM JAYANNA KRUPAKAR		//	
127	D-CONTC/30573/2024	TRILOCHAN BEHERA	ADV.	//	
		VS	VS	()	
		BISHNU PRASAD MISHRA, IAS		//	
128	D-CONTC/30575/2024	AKHAYA KUMAR CHHOTARAYA	ADV.	//	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
129	D-CONTC/30582/2024	BALAKRUSHNA BHANJA	ADV.	//	
		VS	VS	()	
		DR.SUSANTA DAS		//	
130	D-CONTC/30610/2024	Ratikanta Tripathy	Prabodha Chandra Nayak	//	AOR20220001657C202400012
		VS	VS	()	
		Sanjay Singh Commissioner Cum Secretary		//	
131	D-CONTC/30611/2024	Pramod Kumar Nanda	Susanta Kumar Dash	//	AOR20220001575C202400002
		VS	VS	()	
		Reshma Tete		//	
132	D-CONTC/30619/2024	BANDANA JENA	ADV.	//	
		VS	VS	()	
		ASWATHY S. I.A.S.		//	
133	D-CONTC/30622/2024	SUBBRAT ACHARI @ CH. SUBBRAT ACHARI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		ANU GARG, IAS		//	
134	D-CONTC/30624/2024	NABAKISHORE SAHU	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
135	D-CONTR/21229/2024	ASWINI KUMAR DASH		//0	
		VS	VS	()	
		RAGINI BEHERA		//	
136	D-CRLA/21196/2024	Mithun Jena	DEVASHIS PANDA	//	AOR20220001247C202400002
		VS	VS	()	

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137	D-CRLA/21209/2024	State Of Odisha P Adilaxmi VS	Asim Kumar Dash VS	// // ()	AOR20220001593C202400001
138	D-CRLA/21214/2024	State Of Odisha Bhagaban Golori VS	Theeda Gopinath Murty VS	// // ()	AOR20220002995C202400062
139	D-CRLA/21221/2024	State Of Odisha DEBRAJ KHUNTIA VS	ANUPAM DASH VS	// CHATRAPUR /348 /2019 ()	
140	D-CRLA/21241/2024	STATE OF ODISHA SUHEL @ SUHAIL KHAN VS	BHARAT BHUSAN ROUSTRAY VS	// SECTOR-15 /62 /2024 ()	
141	D-CRLA/21249/2024	STATE OF ODISHA Sasmita Bag VS	SAROJ KUMAR MISHRA VS	// // ()	AOD20240000678C202400001
142	D-CRLA/21262/2024	State Of Odisha ABAKASH KALSAI VS	MANOJ KUMAR PATI VS	// BOLANGIR TOWN /579 /2022 ()	
143	D-CRLMA/21155/2024	STATE OF ODISHA Kailash Chandra Sahoo VS	ANIRUDHA DAS VS	// // ()	AOD20240000559C202400002
144	D-CRLMA/21191/2024	State Of Odisha BISWARANJAN MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// //0 ()	
145	D-CRLMC/21049/2024	PRATHANA DAS SUBHANKAR BISWAS VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202400016
146	D-CRLMC/21051/2024	STATE OF ODISHA MINA MUKHI VS	BIBEKANANDA MAHAPATRA VS	// // ()	AOD20240000576C202400001
147	D-CRLMC/21054/2024	STATE OF ODISHA CHINMAY PRADHAN@CHINKU VS	ARIJEET MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/21057/2024	Harendra Chand VS State Of Odisha	Biswajit Mohapatra VS	// () //	AOR20220001314C202400001
149	D-CRLMC/21064/2024	Biju Ananta Behera VS State Of Odisha	Susant Kumar Sethy VS	// () //	AOR20220002759C202400005
150	D-CRLMC/21065/2024	Ayab Muna Khan VS State Of Odisha	Akshaya Kumar Subudhi VS	// () //	AOR20230001015C202400003
151	D-CRLMC/21067/2024	Nazre Alam Baig VS State Of Odisha	GAGANBIHARI SINGH VS	// () //	AOD20240000633C202400001
152	D-CRLMC/21070/2024	Narayan Pradhan VS State Of Odisha	BUDHIRAM DAS VS	// () //	AOD20240000650C202400001
153	D-CRLMC/21071/2024	Rajesh Agarwal VS Union Of India	Saswat Kumar Acharya VS	// () //	AOR20220001642C202400002
154	D-CRLMC/21072/2024	Rajesh Agarwal VS Union Of India	Saswat Kumar Acharya VS	// () //	AOR20220001642C202400001
155	D-CRLMC/21073/2024	Mitali Barik VS State Of Odisha	Jugala kishore VS	// () //	AOR20220001790C202400002
156	D-CRLMC/21074/2024	Jagan Behera VS State Of Odisha	Jugala kishore VS	// () //	AOR20220001790C202400003
157	D-CRLMC/21075/2024	Subasini Das VS State Of Odisha	BANSHIDHAR SATAPATHY VS	// () //	AOD20240000558C202400008
158	D-CRLMC/21076/2024	Narendra Garada VS State Of Odisha	ARIJEET MISHRA VS	// () //	AOR20220001815C202400002
159	D-CRLMC/21077/2024	LAKSHMI NARAYAN PANDA	ANUPAM RATH	//0	

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		VS	VS	()	
160	D-CRLMC/21079/2024	ALAKNANDA PATRO Ramkrushna Satapathy	DEVASHIS PANDA	//	AOR20220001247C202400003
		VS	VS	()	
161	D-CRLMC/21103/2024	State Of Odisha DEBASIS SENAPATI	BANASHIDHAR SATAPATHY	//	
		VS	VS	()	
162	D-CRLMC/21109/2024	STATE OF ODISHA GOPAL KRUSHNA MOHANTY	BANSHIDHAR SATAPATHY	TURUMUNGA /78 /2020	
		VS	VS	()	
163	D-CRLMC/21113/2024	STATE OF ODISHA Pupalata Swain	PARSURAM PARIJA	//	AOD20240000569C202400001
		VS	VS	()	
164	D-CRLMC/21115/2024	State Of Odisha D Surjya Prakash Tandi	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202400002
		VS	VS	()	
165	D-CRLMC/21117/2024	State Of Odisha BAPA@NIHAR RANJAN SWAIN	DEEPAK KU SAHOO	//0	
		VS	VS	()	
166	D-CRLMC/21119/2024	STATE OF ODISHA Jagadish Pradhan	SARBESWAR SAHOO	//	AOD20220004505C202400017
		VS	VS	()	
167	D-CRLMC/21130/2024	State Of Odisha ASHOK KUMAR DAS	DEEPAK KU SAHOO	//	
		VS	VS	()	
168	D-CRLMC/21136/2024	STATE OF ODISHA CHANDRAMANI SAHU	SAROJ KUMAR PADHY	barpalli /303 /2023	
		VS	VS	()	
169	D-CRLMC/21141/2024	STATE OF ODISHA Shyam Sundar Jindal	Asit Kumar Dash	//	AOD20240000606C202400001
		VS	VS	()	
170	D-CRLMC/21152/2024	Quartz Infra And Engineering Pvt Ltd RAMA BHUJABAL@RAMA CHANDRA BHUJABAL	SAROJ KUMAR DASH	//	
		VS	VS	()	
				NIRAKARPUR /103 /2015	

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171	D-CRLMC/21163/2024	STATE OF ODISHA PREETAM NAIK VS	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /145 /2023 ()	
172	D-CRLMC/21175/2024	STATE OF ODISHA SAMIR RANJAN MOHARANA VS	MANAS RANJAN KHATUA VS	// ERASAMA /28 /2020 ()	
173	D-CRLMC/21183/2024	STATE OF ODISHA MALAYA KUMAR DASH VS	TUSAR KUMAR MISHRA VS	// JATNI P.S. /417 /2015 ()	
174	D-CRLMC/21199/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	AMITAV TRIPATHY VS	// NAYAPALLI P.S. /585 /2018 ()	
175	D-CRLMC/21220/2024	STATE OF ODISHA ANJAN KUMAR RANA VS	NIHAR RANJAN SAHOO VS	// MAHILA (BERHAMPUR) /134 /2021 ()	
176	D-CRLMC/21224/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	SUSMITA PATTNAIK VS	// / /0 ()	
177	D-CRLMC/21228/2024	SANGRAM KUMAR BISWAL MANOJ KUMAR BEHERA VS	RASMI RAJGURU VS	// SAHID NAGAR P.S. /85 /2023 ()	
178	D-CRLMC/21235/2024	CHANDRIKA BISWAL CHINMAYA HOTTA VS	KOUSIK ANANDA GURU VS	// MAHILA PS SAMBALPUR /15 /2014 ()	
179	D-CRLMC/21238/2024	STATE OF ODISHA DINESH KUMAR SWAIN VS	KODANDA KUMAR BHUYAN VS	// BHARATPUR PS /318 /2024 ()	
180	D-CRLMC/21243/2024	STATE OF ODISHA HEMANT KUMAR CHOUDHURY VS	PRAVAT KUMAR MOHANTY VS	// MAHILA P.S. BUXIBAZAR /45 /2018 ()	
181	D-CRLMC/21245/2024	STATE OF ODISHA Makram Nanda Makaranda Nanda VS State Of Odisha	Asim Kumar Dash VS	// // ()	AOR20220001593C202400002

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182	D-CRLMC/21246/2024	Rajesh Kumar Jena VS State Of Odisha	JAGANNATH KAMILA VS	// () //	AOR20220003593C202400002
183	D-CRLMC/21248/2024	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /48 /2023 () //	
184	D-CRLMC/21281/2024	AJIT KUMAR PATRA@AJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /312 /2020 () //	
185	D-CRLMC/21284/2024	SUPRABHA MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA (BERHAMPUR) /15 /2023 () //	
186	D-CRLMC/21289/2024	NIRANJAN PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /148 /2006 () //	
187	D-CRLMC/21297/2024	SUBASH BEHERA VS PRINCIPAL SECRETARY TO THE GOVT., HOME DEPT.	Suryakanta Jena VS	MAHILA P.S. BUXIBAZAR /10 /2023 () //	
188	D-CRLMC/21300/2024	ROHIT RANJAN PATRA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NILGIRI /263 /2021 () //	
189	D-CRLMP/21053/2024	GADADHAR JENA VS SNEHALATA SAMAL @ JENA	VIVEKANANDA JENA VS	//0 () //	
190	D-CRLMP/21082/2024	BASANTA KUMAR TRIPATHY VS STATE OF ODISHA	BISHAL BAIVAB VS	//0 () //	
191	D-CRLMP/21100/2024	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 () //	
192	D-CRLMP/21116/2024	Sarat Chandra Kar VS State Of Odisha	PRIYADARSHINI AMRITA PANDA VS	// () //	AOD20240000453C202400002
193	D-CRLMP/21121/2024	SWORNALATA PRUSTY	ALOK KUMAR MOHAPATRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/21138/2024	MINAKHI DASH	RAMAKANTA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/21192/2024	RITA RANI MOHANTY	KARUNAKAR NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/21198/2024	SURYA NARAYAN ROUT	B.S.DASPARIDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/21204/2024	RESHMA BIBI@RAHIMA	ADV	//	AOR20220001427C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/21226/2024	KUMAR MEKAP	RAKESH KUMAR ROURTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/21251/2024	SK.MAJID	JAYADEBA BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/21271/2024	DIBYAJYOTI ROY	DEBASISH PATNAIK	//0	
		VS	VS	()	
		THE PRINCIPAL SECRETARY, HOME DEPT., BBSR		//	
201	D-CRLREV/21188/2024	Bidyabhusan Senapali	Abhas Mohanty	//	AOR20220001264C202400001
		VS	VS	()	
		State Of Odisha		//	
202	D-CRLREV/21194/2024	Sarat Chandra Gouda	BIRAJA PRASANNA DAS	//	AOR20220001215C202400003
		VS	VS	()	
		Gudla Nukaraju		//	
203	D-CRLREV/21197/2024	Pravati Swain	Samarendra Bahadur	//	AOR20220001707C202400001
		VS	VS	()	
		Ashok Nayak		//	
204	D-CRLREV/21201/2024	Sarat Chandra Gouda	BIRAJA PRASANNA DAS	//	AOR20220001215C202400004
		VS	VS	()	

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205	D-CRLREV/21203/2024	Gudia Nukaraju Sarat Chandra Gouda VS Gudla Nukaraju	BIRAJA PRASANNA DAS VS	// // ()	AOR20220001215C202400005
206	D-CRLREV/21207/2024	Raju Raja Nihar Ranjan Panigrahi VS State Of Odisha	BIKRAM CHANDRA GHADEI VS	// // ()	AOR20220002682C202400001
207	D-CRLREV/21242/2024	B.SOMEYA @ SOMA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /32 /2011 ()	
208	D-CRLREV/21298/2024	JANAKI BALLAVA PATTNAIK VS STATE OF ODISHA	SARITA PANDA VS	CHANDAKA P.S. /242 /2021 ()	
209	D-CRP/30668/2024	TRILOCHAN NAIK VS JAIKISHAN AGRAWAL	SAIBRATA RATH VS	// // ()	
210	D-ELPET/30665/2024	INDRAMANI BHAISAL VS JOGESH KUMAR SINGH	RABI NARAYAN MOHANTY VS	// // ()	
211	D-ELPET/30678/2024	GORACHAND MANGARAJ VS ANANTA NARAYAN JENA	BIDYADHAR MISHRA VS	// // ()	
212	D-ELPET/30681/2024	PRATYUSHA RAJESHWARI SINGH VS ARUNA KUMAR SAHOO	GOPAL AGARWAL VS	// // ()	
213	D-LAA/30474/2024	CHANDRAMA DALAI VS SPECIAL LAND ACQUISITION OFFICER, BHAWANIPATNA, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// // ()	
214	D-MACA/30390/2024	The Oriental Insurance Co Ltd VS Narayan Barik	AMIT KUMAR NATH VS	// // ()	AOR20220004198C202400001
215	D-MACA/30399/2024	Satya Ranjan Sahoo VS National Insurance Co Ltd	Bijoy Dasmohapatra VS	// // ()	AOR20220001689C202400001
				Pla/0001362/2018	

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216	D-MACA/30508/2024	MOHAMMAD RAFIULLAH VS UPENDRA TIWARI	KIRTAN DANG VS	// 0 //	
217	D-MACA/30627/2024	LEGAL MANAGER, M/S. LIBERTY GENERAL INSURANCE CO.LTD. VS BIBHUTI PRASAD SAMANTARAY	ANDEMOALTBHAN VS	// 0 //	
218	D-MACA/30634/2024	D.M , NEW INDIA ASSURANCE CO.LTD. VS HEMAKANTI KHAMARI	ADAM ALI KHAN VS	// 0 //	
219	D-MACA/30645/2024	D.M , NEW INDIA ASSURANCE CO.LTD VS SANJULATA SAHOO	ADAM ALI KHAN VS	// 0 //	
220	D-MACA/30650/2024	D.M , NEW INDIA ASSURANCE CO.LTD VS SANJULATA SAHOO	ADAM ALI KHAN VS	// 0 //	
221	D-MACA/30679/2024	PRADEEP ROUT VS MANMOHAN PATNAIK	DEBASISH PATNAIK VS	// 0 //	
222	D-MATA/30405/2024	Mangu Venkatachala Ravi Parthasarath VS Varanasi Laxmi Sujata	Debadatta Mohanty VS	// 0 //	AOR20220001630C202400002
223	D-MATA/30522/2024	Biswadarsani Das VS Goutam Charan Das	Samriddha Krishna Behera VS	// 0 //	AOD20240000655C202400001
224	D-MATA/30599/2024	LAXMIPRIYA MOHANTY@SAMANTA VS CHINMAYA KUMAR SAMANTA	CHITTA RANJAN PATTNAIK VS	// 0 //	
225	D-MATA/30643/2024	SWATI PATTSANI VS SIDHARTHA KUMAR PRADHAN	S.N.B.RAY VS	// 0 //	
226	D-MSA/30452/2024	Venkateshwar Buildcon Pvt Ltd VS Ramadevi Agarwal	kishore kumar mishra VS	// 0 //	AOR20220001306C202400007
227	D-OTAPL/30385/2024	Commissioner Of Customs	Tushar Kanti Satapathy	//	AOR20220001780C202400049

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		VS	VS	()	
228	D-OTAPL/30408/2024	M S Paradeep Phosphates Ltd Commissioner Of Central Tax	Tushar Kanti Satapathy	//	AOR20220001780C202400050
		VS	VS	()	
229	D-OTAPL/30449/2024	M S Jindal Steel And Power Ltd Commissioner Of Customs	Tushar Kanti Satapathy	//	AOR20220001780C202400048
		VS	VS	()	
230	D-OTAPL/30459/2024	M S Paraseep Phosphates Ltd Commissioner Of Central Tax	Tushar Kanti Satapathy	//	AOR20220001780C202400051
		VS	VS	()	
231	D-OTAPL/30519/2024	M S Aditya Aluminium Principal Commissioner Cgst And Central Excise	Tushar Kanti Satapathy	//	AOR20220001780C202400052
		VS	VS	()	
232	D-OTAPL/30656/2024	M S Indian Metal And Ferro Alloys Ltd Principal Commissioner Cgst And Central Excise	Tushar Kanti Satapathy	//	AOR20220001780C202400053
		VS	VS	()	
233	D-RPFAM/30396/2024	M S Indian Metal And Ferro Alloys Ltd Sukadev Majhi	SUJIT KUMAR BISWAL	//	AOR20220003772C202400001
		VS	VS	()	
234	D-RPFAM/30556/2024	Sarojini Majhi SANJAY KUMAR NAYAK	ANURAG PATI	//	
		VS	VS	()	
235	D-RPFAM/30574/2024	ROJALIN NAYAK SUDHANSU SEKHAR DIXIT@SUDHANSU DIXIT	AMIT PRASAD BOSE	//	
		VS	VS	()	
236	D-RSA/30384/2024	MADHURI MISHRA Alla Chandra Sekhar Rao	MOHAMMED FARADISH	//	AOD20240000431C202400002
		VS	VS	()	
237	D-RSA/30417/2024	Kuntala Kumari Sahu ALEKHA MALIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
238	D-RSA/30521/2024	BHAMA BEHERA SUBORNO@SUBARNA HARIJAN	AMIT PRASAD BOSE	//	
		VS	VS	()	

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239	D-RSA/30655/2024	RAGHUNATH HARIJAN REMISH BURH VS PASCAL BURH	BHASKAR CHANDRA PANDA VS	// // 0 //	
240	D-RSA/30675/2024	NANDAKISHORE DAS VS GOURANGA BAL	ANAM CHARAN PANDA VS	// 0 //	
241	D-RVWPET/30388/2024	Chief Administrator Shri Jagannath Temple VS Narasingha Mohapatra	SUNSHINE ANAND SWAIN VS	// 0 //	AOD20240000548C202400002
242	D-RVWPET/30677/2024	NABAGHANA DALAI VS BRUNDABAN DALAI	SUSANTA DASH VS	// 0 //	
243	D-TRP(C)/30386/2024	Suchana Das Adhikari VS Satyabrata Kar	PRAMOD KUMAR JENA VS	// 0 //	AOD20240000334C202400001
244	D-TRP(C)/30391/2024	Tikina Rout VS State Of Odisha	Himanshu Sekhar Mishra VS	// 0 //	AOD20240000634C202400003
245	D-TRP(C)/30402/2024	Priyatama Ojha VS Bhabani Sankar Ojha	Akshaya Kumar Subudhi VS	// 0 //	AOR20230001015C202400002
246	D-TRP(C)/30526/2024	SWATI SAHU VS RAJENDRA KUMAR SAHU	DEEPALI MAHAPATRA VS	// 0 //	
247	D-TRP(C)/30565/2024	SOUMYA SUCHITRA DASH VS HIMANSU SEKHAR PANDA	KULDEEP MOHANTY VS	// 0 //	
248	D-TRP(C)/30604/2024	SHUBHASHREE SAHOO VS JAYADEV DALEI	ACHYUTANANDA PATTANAIAK VS	// 0 //	
249	D-TRP(C)/30617/2024	SATABDI PATNAIK VS ABINASH PATNAIK	BIBHU PRASAD DAS VS	// 0 //	

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250	D-TRP(C)/30661/2024	SUMITRA DAS VS LIPAN KUMAR@LIPUN DAS	NARAYAN PRASAD PARIJA VS	// ()	
251	D-TRP(C)/30680/2024	RAJLAXMI RANA VS TAPAN KUMAR NAYAK	PRASANNA KUMAR MISHRA VS	// ()	
252	D-TRPCRL/21157/2024	Akash Kumar Pradhan VS Jyotirmayee Sahoo	JNYANANANDA PANDA VS	// ()	AOR20220001238C202400002
253	D-WA/30381/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Jyostnarani Jayasingh	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400516
254	D-WA/30382/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Bipin Chandra Patel	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400652
255	D-WA/30383/2024	Commissioner Cum Secretary Of Higher Education Dept VS Narendra Kumar Paikaray	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400517
256	D-WA/30387/2024	Commissioner Cum Secretary Of Higher Education Dept VS Saroj Kumar Pradhan	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400649
257	D-WA/30403/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Dillip Kumar Pradhan	Karunakar Das VS	// ()	AOR20220001513C202400596
258	D-WA/30406/2024	Secretary Of Revenue And Disaster Management Dept VS Daitari Sethi	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400515
259	D-WA/30441/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Nisakar Dhal	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400651
260	D-WA/30446/2024	Commissioner Cum Secretary Of Higher Education Dept VS Bagmi Samal	Karunakar Das VS	// ()	AOR20220001513C202400594
261	D-WA/30518/2024	JYOTIRMAYA SADANGI	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WA/30533/2024	DHURJATI PRASAD MALLIK	PRABIR KUMAR RAY	//	
		VS	VS	()	
		RAJDHANI SYSTEMS AND ESTATES PVT.LTD., BBSR		//	
263	D-WA/30551/2024	ANINDYA SUNDAR MALLIK	PRABIR KUMAR RAY	//	
		VS	VS	()	
		RAJDHANI SYSTEMS AND ESTATES PVT.LTD.		//	
264	D-WA/30579/2024	BERHAMPUR UNIVERSITY, GANJAM	BIBHU PRASAD TRIPATHY	//	
		VS	VS	()	
		PURNA CHANDRA NAYAK		//	
265	D-WA/30601/2024	Commissioner Cum Secretary Of School And Mass Education Dept	GYANA RANJAN MAHAPATRA	//	AOD20220001895C202400521
		VS	VS	()	
		Rama Chandra Kishan		//	
266	D-WA/30637/2024	Secretary Of Revenue And Disaster Management Dept	ABHINANDAN PRADHAN	//	AOD20220001886C202400655
		VS	VS	()	
		Bhagaban Pradhan		//	
267	D-WA/30639/2024	Secretary Of Revenue And Disaster Management Dept	GYANA RANJAN MAHAPATRA	//	AOD20220001895C202400519
		VS	VS	()	
		Ramakanta Behera		//	
268	D-WA/30641/2024	Secretary Of Revenue And Disaster Management Dept	GYANA RANJAN MAHAPATRA	//	AOD20220001895C202400520
		VS	VS	()	
		Nakula Dalei		//	
269	D-WA/30642/2024	Principal Secretary Of Works Dept	ABHINANDAN PRADHAN	//	AOD20220001886C202400654
		VS	VS	()	
		Kailash Chandra Barik		//	
270	D-WA/30644/2024	Secretary Of Revenue And Disaster Management Dept	Karunakar Das	//	AOR20220001513C202400597
		VS	VS	()	
		Akhil Kumar Nayak		//	
271	D-WA/30657/2024	Secretary Of Revenue And Disaster Management Dept	GYANA RANJAN MAHAPATRA	//	AOD20220001895C202400518
		VS	VS	()	
		Agani Charan Giri		//	
272	D-WA/30682/2024	Commissioner Cum Secretary Of School And Mass Education Dept	ABHINANDAN PRADHAN	//	AOD20220001886C202400653
		VS	VS	()	

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273	D-WP(C)/30376/2024	Aparnarani Tripathy BAISHNAB CHARAN SAHOO VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202400001
274	D-WP(C)/30377/2024	Arun Naik VS Additional Commissioner Addl	Janakalyana Mohanty VS	// // ()	AOD20220001936C202400002
275	D-WP(C)/30389/2024	PRASANTA GUPTA @PRASANTA KUMAR GUPTA VS BHAGIRATHI MUIJIA	TUSAR KUMAR MISHRA VS	// // ()	AOD20240000290C202400003
276	D-WP(C)/30392/2024	BALARAM BEHERA VS STATE OF ODISHA	MANOJ KUMAR SAHOO VS	// // ()	AOR20240000598C202400002
277	D-WP(C)/30397/2024	SHAKTI MALTARE AND LEMONADE PVT. LTD, ANGE VS STATE OF ODISHA	ABRATA RATH VS	// // ()	AOD20240000352C202400001
278	D-WP(C)/30398/2024	SEEMA BISWAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // ()	AOR20220001338C202400001
279	D-WP(C)/30400/2024 WP(C)/17138/2024	SANJULATA LENKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()	
280	D-WP(C)/30404/2024	BINOD KUMAR VS STATE OF ODISHA,SECRETARY TO THE GOVT OF ODISHA, EXCISE DEPARTMENT	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202400006
281	D-WP(C)/30407/2024	RASMITA BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// // ()	AOD20240000668C202400001
282	D-WP(C)/30409/2024	SURYAMANI TRIPATHY VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// // ()	
283	D-WP(C)/30411/2024	DHIRENDRA KUMAR PATRA VS SECRETARY DEPT OF FOREST AND ENVIRONMENT	PRAFULLA CHANDRA ACHARYA VS	// // ()	AOD20240000668C202400003

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284	D-WP(C)/30413/2024	Benudhar Naik VS Secretary Dept Of Water Resources	PRAFULLA CHANDRA ACHARYA VS	// ()	AOD20240000668C202400002
285	D-WP(C)/30414/2024	STATE OF ODISHA VS BANDANA KUMARI SWAIN	RABI NARAYAN MISHRA VS	// ()	AOR20220001513C202400595
286	D-WP(C)/30415/2024	SAROJINI BHOI VS CHAIRMAN, NIOS	DEBASHISHA HOTA VS	// ()	AOR20220001293C202400003
287	D-WP(C)/30416/2024	DIPTISH KUMAR SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()	
288	D-WP(C)/30418/2024 WP(C)/17145/2024	RANKANIDHI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// ()	
289	D-WP(C)/30419/2024	ARUN NAIK VS ADDL. COMNR, ADDL. REVISIONAL COURT, BBSR	SUKANTA KUMAR NAYAK (2) VS	// ()	
290	D-WP(C)/30420/2024	SUBHASISH SAHOO@SUBASISH SAHOO VS COLLECTOR, JAJPUR	SIDHARTHA DAS VS	// ()	AOD20240000370C202400001
291	D-WP(C)/30421/2024	LOKANATH ORAM VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()	AOD20240000536C202400002
292	D-WP(C)/30422/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD., VS STATE OF ODISHA	ANAMA CHARAN PANDA VS	// ()	AOR20220002996C202400001
293	D-WP(C)/30423/2024	ALOK KUMAR DAS VS COLLECTOR	SUJATA SAHOO VS	// ()	AOR20220002938C202400003
294	D-WP(C)/30424/2024	Sarat Chandra Mahanta VS State Of Orissa	ACHYUTANANDA PATTANAIAK VS	// ()	AOD20240000586C202400005
295	D-WP(C)/30425/2024	DEBASISH MOHANTY	BIPIN KUMAR NAYAK	//	

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		VS	VS	()	
		THE COLLECTOR AND D.M. KHORDHA		//	
296	D-WP(C)/30427/2024	ABAKASHA NAYAK	SWAPNIL ROY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
297	D-WP(C)/30428/2024	EXECUTIVE ENGINEER ELECTRICAL STORES DIVISION, TPSODL	RUPESH KANUNGO	//	AOR20220001283C202400001
		VS	VS	()	
		THE CHAIRMAN DIRECTOR OF INDUSTRIES M.S.E.F.C, CUTTACK		//	
298	D-WP(C)/30429/2024	RAJKUMAR MISHRA	GYANARANJAN SETHI	//	AOR20220001519C202400003
		VS	VS	()	
		THE SECY PRIMARY SERVICE, COOPERATIVE SOCIETY, SUBARNAPUR		//	
299	D-WP(C)/30430/2024	BIRANCHI NAYARAN SAHU	AVIJIT MISHRA	//	
		VS	VS	()	
		COLLECTOR CUM D.M. SUNDARGARH		//	
300	D-WP(C)/30431/2024	Archer Ardhendu Narayan Behera	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202400004
		VS	VS	()	
		State Of Odisha		//	
301	D-WP(C)/30432/2024	Maruti Trading Co	Aditya Singh Mohanty	//	AOR20220003930C202400002
		VS	VS	()	
		Union Of India, Represented Through The Secretary, Ministry Of Finance		//	
302	D-WP(C)/30433/2024	BAIDYANATH DASH	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
303	D-WP(C)/30434/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION, TPSODL, KHORDHA	RUPESH KANUNGO	//	AOR20220001283C202400003
		VS	VS	()	
		THE CHAIRMAN, DIRECTOR OF INDUSTRIES, M.S.E.F.C., DIRECTORATE OF ODISHA , CUTTACK		//	
304	D-WP(C)/30435/2024	JYOTSNARANI DASH	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/30437/2024	Executive Engineer, Electrical Stores Division, Tpsodl	Rupesh Kanungo	//	AOR20220001283C202400004
		VS	VS	()	
		The Chairman, Director Of Industries, Directorate Of Odisha		//	
306	D-WP(C)/30438/2024	PADMANAV MISHRA	SATYABRATA SATAPATHY	//	
		VS	VS	()	

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307	D-WP(C)/30439/2024	STATE OF ODISHA SK JABAR BUX @ GUNDU BUX VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202400006
308	D-WP(C)/30440/2024	STATE OF ODISHA SIVALA PHALGUNA RAO VS	SAROJ KUMAR PADHY VS	// // ()	
309	D-WP(C)/30442/2024	STATE OF ODISHA MOITREE MOHANTY VS	TUSAR KUMAR MISHRA VS	// // ()	AOD20240000290C202400002
310	D-WP(C)/30443/2024	RAMA KRISHNA MOHANTY M/S BAJRANGBALI REROLLERS(P) LTD.,SUNDERGARH VS	SUDURI MOHAN RATH VS	// // ()	AOR20220001651C202400005
311	D-WP(C)/30445/2024	ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR BIJAY KUMAR AGRAWAL VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202400003
312	D-WP(C)/30447/2024	STATE OF ODISHA PRABIR KUMAR DAS VS	PRAMOD KUMAR JENA VS	// // ()	AOD20240000334C202400002
313	D-WP(C)/30448/2024	STATE OF ODISHA M/S SREE METALIKS LTD., KEONJHAR VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400036
314	D-WP(C)/30450/2024	STATE OF ODISHA BHAGIRATHI DASH VS	SIBAPRASAD PATI VS	// // ()	
315	D-WP(C)/30451/2024	STATE OF ODISHA KRUTIBASH ROUT VS	SUDHIR KUMAR MALLICK VS	// // ()	
316	D-WP(C)/30453/2024	STATE OF ODISHA M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS	ANAMA CHARAN PANDA VS	// // ()	AOR20220002996C202400002
317	D-WP(C)/30454/2024	STATE OF ODISHA ACHYUTANANDA BISWAL VS	SITANSU MOHAN SINGH VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/30455/2024	GGLPL PCTPL JV (M/S GURU GOVIND LOGISTICS PV VS MAHANADI COAL FIELDS LTD., SAMBALPUR	AMIT PANTHAKI VS ASUTOSH ROUT	// () //	AOD20240000363C202400002
319	D-WP(C)/30456/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ASUTOSH ROUT VS SITANSU MOHAN SINGH	// () //	AOD20230000737C202400008
320	D-WP(C)/30457/2024	M/S. ANKITA ENTERPRISES VS STATE OF ORISSA	SITANSU MOHAN SINGH VS Samarendra Beura	// () //	AOR20220001771C202400003
321	D-WP(C)/30458/2024	Gokulananda Sethi VS Union Of India	Samarendra Beura VS SAROJ KUMAR DASH	// () //	
322	D-WP(C)/30460/2024	NARAHARI ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS SRINIBASH SATAPATHY	// () //	
323	D-WP(C)/30461/2024	DAMODAR SAHOO VS STATE OF ODISHA	SRINIBASH SATAPATHY VS SRINIBASH SATAPATHY	// () //	
324	D-WP(C)/30463/2024	PURNA CHANDRA MALLICK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS SHASHI BHUSAN JENA	// () //	
325	D-WP(C)/30464/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS SHASHI BHUSAN JENA	// () //	
326	D-WP(C)/30465/2024	KANTILAL MUGREE VS COMNR-CUM-SECY, COOPERATION DEPT.	SHASHI BHUSAN JENA VS SHIBASHISH MISRA	// () //	
327	D-WP(C)/30466/2024	RASHMI RANJAN DAS VS THE STATE OF ODISHA	SHIBASHISH MISRA VS ANAM CHARAN PANDA	// () //	
328	D-WP(C)/30467/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	ANAM CHARAN PANDA VS ANAM CHARAN PANDA	// () //	
329	D-WP(C)/30470/2024	M/S. ARYANS INFRASTRUCTURE PVT. LTD.	ANAM CHARAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/30471/2024	M/S. ARYANS INFRASTRUCTURE PVT. LTD. BBSR	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/30473/2024	EXECUTIVE ENGINEER, TPWODL	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		SARADA JAIN		//	
332	D-WP(C)/30475/2024	M/S. D V STEEL INDUSTRIES PVT. LTD.	SAURENDRA RAUTRAY	//	
		VS	VS	0	
		SPECIAL LAND ACQUISITION OFFICER-CUM SUB COLLECTOR, SUDARGARH		//	
333	D-WP(C)/30477/2024	SAMRENDRA ACHARYA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/30478/2024	BASANTA KUMAR BEHURIA	KSHIROD KUMAR PAHIL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/30479/2024	MANOJ MAHANANDA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/30480/2024	KSHIRODRA PRADHAN	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
337	D-WP(C)/30481/2024	PRATAP CHANDRA SINGH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/30482/2024	SANTOSH KUMAR POLEI	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/30484/2024	DRAUPADI SEJPADA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/30485/2024	PRAHALLAD KUMAR GOCHHAIT	SATYAJIT SAMAL	//	
		VS	VS	0	

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341	D-WP(C)/30487/2024	STATE OF ORISSA RAMESH CHANDRA ROUL VS	SATYAJIT SAMAL VS	// // 0	
342	D-WP(C)/30488/2024	STATE OF ODISHA SANJUKTA JENA VS	SATYAJIT SAMAL VS	// // 0	
343	D-WP(C)/30489/2024	STATE OF ORISSA Anil Kumar Mohapatra VS	HEMANTA KUMAR RATSINGH VS	// // 0	AOD20240000670C202400001
344	D-WP(C)/30490/2024	State Of Odisha NABIN CHANDRA PRADHAN VS	SATYAJIT SAMAL VS	// // 0	
345	D-WP(C)/30491/2024	STATE OF ORISSA R. KRISHNA MURTY REDDY VS	SATYAJIT SAMAL VS	// // 0	
346	D-WP(C)/30493/2024	STATE OF ODISHA MADAN MOHAN SAHOO VS	SATYAJIT SAMAL VS	// // 0	
347	D-WP(C)/30494/2024	STATE OF ORISSA RABINDRA NATH TRIPATHY VS	SATYAJIT SAMAL VS	// // 0	
348	D-WP(C)/30495/2024	STATE OF ODISHA KAPIL CHARAN DAS VS	SATYAJIT SAMAL VS	// // 0	
349	D-WP(C)/30497/2024	STATE OF ORISSA MIRZA BASIR BAIG VS	SIBANARAYAN BISWAL VS	// // 0	
350	D-WP(C)/30498/2024	STATE OF ODISHA D. RAMA RAO DORA VS	SATYAJIT SAMAL VS	// // 0	
351	D-WP(C)/30499/2024	STATE OF ORISSA MUNI SETH VS	SATYAJIT SAMAL VS	// // 0	
		STATE OF ORISSA		//	

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352	D-WP(C)/30500/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
353	D-WP(C)/30501/2024	SISIRA KUMAR SATAPATHY VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //	
354	D-WP(C)/30502/2024	SABITRI HEMBRAM VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //	
355	D-WP(C)/30503/2024	REBATI DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //	
356	D-WP(C)/30504/2024	Dr Amresh Pati VS Ossin Das	RABINDRA KUMAR PRUSTY VS	// 0 //	AOD20240000675C202400001
357	D-WP(C)/30505/2024	MADAN MOHAN PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
358	D-WP(C)/30506/2024	MENAKA PATO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //	
359	D-WP(C)/30509/2024	NALINI DIKHIT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //	
360	D-WP(C)/30511/2024	KRUSHNA CHANDRA SWAIN VS COMMNR. CUM SECY. TO GOVT. RURAL DEVELOPMENT DEPT. BBSR	NIHAL RATH VS	// 0 //	
361	D-WP(C)/30512/2024	JAYANTA KUMAR SAHOO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //	
362	D-WP(C)/30513/2024	LAXMAN RATH VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
363	D-WP(C)/30517/2024	SOUMYAKANTA SENAPATI	SOUBHAGYA SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/30520/2024	DINABANDHU NAYAK	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/30523/2024	SURESH CHANDRA PATRA	ASHUTOSH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/30524/2024	MOTHER TERESA SCHOOL OF NURSINGH, JAJPUR	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE PRINCIPAL SECY. TO GOVT. H AND FW DEPT. BBSR		//	
367	D-WP(C)/30525/2024	SIDHARTH SANKAR JENA	ASISH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/30527/2024	SANTOSH KUMAR NEMALAPURI	ASISH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/30528/2024	BIRABAR BARIK	ASHUTOSH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/30529/2024	CHITTA RANJAN NAYAK	ASHUTOSH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/30530/2024	G.CHANDINI	ASISH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/30532/2024	MANAS KUMAR RAY	ASHUTOSHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/30534/2024	THE TP WESTERN ODISHA DISTRIBUTION LTD. BURLA	ASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		SUCHITRA PANDA		//	
374	D-WP(C)/30535/2024	SIBA PRASAD PRADHAN	ASISH MISHRA	//	
		VS	VS	0	

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375	D-WP(C)/30536/2024	STATE OF ODISHA DIPTIREKHA PANDA VS	ASISH MISHRA VS	// // 0	
376	D-WP(C)/30537/2024	STATE OF ODISHA SANDIP ROUT VS	SUBHASREE MOHANTY VS	// // 0	
377	D-WP(C)/30538/2024	UNIVERSITY OF HYDERABAD SHIBA PRASAD JENA VS	NRUSINGH CH. ROUT VS	// // 0	
378	D-WP(C)/30540/2024	STATE OF ODISHA RAMESH KUMAR MALLICK VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0	
379	D-WP(C)/30542/2024	STATE OF ODISHA SK. GOLAM HYDER ALLI VS	MANOJ KUMAR PANDA VS	// // 0	
380	D-WP(C)/30543/2024	STATE OF ODISHA SATYABRATA MAHAPATRA VS	ASISH MISHRA VS	// // 0	
381	D-WP(C)/30544/2024	STATE OF ODISHA JYOTIBHUSAN BARIK VS	KSHIROD KUMAR ROUT VS	// // 0	
382	D-WP(C)/30545/2024	STATE OF ODISHA NIRANJAN SAHOO VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
383	D-WP(C)/30546/2024	EXECUTIVE ENGINEER (ELECT.) TPCODL, BBSR RAMAKANTA NAYAK VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
384	D-WP(C)/30547/2024	THE S.D.O. (COMMERCE), CUM ASSESSING OFFICER, TPCODL, CUTTACK USHARANI MAHANAND VS	ASISH MISHRA VS	// // 0	
385	D-WP(C)/30548/2024	STATE OF ODISHA NETRANJAN PANIGRAHI VS	ASISH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/30549/2024	SUSHILA SORENG VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
387	D-WP(C)/30550/2024	JAGANNATH SAHU VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
388	D-WP(C)/30552/2024	RADHARAMAN COLLEGE OF NURSING, KENDRAPARA VS STATE OF ODISHA	ANABANI SAMAL VS	// 0 //	
389	D-WP(C)/30553/2024	BISWANATH BISWAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	
390	D-WP(C)/30554/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	
391	D-WP(C)/30557/2024	PRADEEP KUMAR JENA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
392	D-WP(C)/30559/2024	BINOD BIHARI NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
393	D-WP(C)/30560/2024	BALUNKESWAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
394	D-WP(C)/30561/2024	BIJAYA KUMAR PANI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
395	D-WP(C)/30562/2024	MINAKSHI MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
396	D-WP(C)/30563/2024	SAROJ KUMAR DAS VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //	
397	D-WP(C)/30564/2024	BISHNU CHARAN SAHOO	ARUN KUMAR PATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/30566/2024	Surendra Nath Pattnayak	JAYAKRISHNA MOHAPATRA	//	AOD20240000288C202400002
		VS	VS	()	
		Registrar (judicial)		//	
399	D-WP(C)/30567/2024	ANJANEYA AGENCIES	AJIT KUMAR ROY	//	
		VS	VS	()	
		ASST. COMNR OF STATE TAX, CT AND GST , BBSR-III CIRCLE		//	
400	D-WP(C)/30569/2024	TAPAN KULDIPIA	CHITTA RANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/30570/2024	M/S. RECHARGEKIT FINTECH (P) LTD. BBSR	AJIT KUMAR ROY	//	
		VS	VS	()	
		ASST. COMMNR. OF STATE TAX, CT AND GST, BBSR		//	
402	D-WP(C)/30572/2024	JITENDRA DAS	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		INDUS IND BANK		//	
403	D-WP(C)/30576/2024	HARIHAR MAHPATRA	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
404	D-WP(C)/30577/2024	Sonali Jena	DHANOJ KUMAR SAHOO	//	AOD20240000534C202400002
		VS	VS	()	
		Union Of India		//	
405	D-WP(C)/30578/2024	UDDHABA PUROHIT	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/30580/2024	GOUTAM RAKSHIT	APARESH BHOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/30581/2024	JAGABANDHU PADHI	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/30583/2024	ROSE SAHU	PRASANNA KUMAR DASH	//	
		VS	VS	()	

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409	D-WP(C)/30584/2024	STATE OF ODISHA SURENDRA DAKUA VS	ASHOK DAS VS	// // ()	
410	D-WP(C)/30585/2024	THE ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM NANDAN KUMAR SETHI VS	ASHOK DAS VS	// // ()	
411	D-WP(C)/30586/2024	THE ADDL. COMNR. OF SETTEMENT AND CONSOLIDATION, GANJAM JALANDHARA MAHARANA VS	ASHOK DAS VS	// // ()	
412	D-WP(C)/30588/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLITATION, GANJAM Sanjaya Kumar Rath VS Tata Power Central Odisha Distribution Ltd	Sameer Kumar Das VS	// // ()	AOD20240000338C202400006
413	D-WP(C)/30589/2024	Archer Ardhendu Narayan Behera VS State Of Odisha	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202400005
414	D-WP(C)/30590/2024	NANDINI PATRO VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// // ()	
415	D-WP(C)/30591/2024	RABI SANKAR SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// // ()	
416	D-WP(C)/30592/2024	RAJKISHORE PURTY VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// // ()	
417	D-WP(C)/30593/2024	NILIMA NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // ()	
418	D-WP(C)/30594/2024	KEDARNATH TARAI VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	PRONoy MOHANTY VS	// // ()	
419	D-WP(C)/30596/2024	M/S. ALLIN SECUTIRY AND INTELLIGENCE SERVICES VS STATE OF ODISHA	SUPATRA K. BISWANANDA VS	// // ()	

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420	D-WP(C)/30597/2024	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// () //	
421	D-WP(C)/30600/2024	DEBARAJ MALIATAB VS JOINT COMMISSIONER OF STATE TAX	KAJAL SAHOO VS	// () //	AOR20220001613C202400056
422	D-WP(C)/30602/2024	Gyan Ranjan Panda VS Tata Power Central Odisha Distribution Ltd	Sameer Kumar Das VS	// () //	AOD20240000338C202400008
423	D-WP(C)/30603/2024	BANGALI PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// () //	
424	D-WP(C)/30605/2024	MANAS RANJAN DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202400001
425	D-WP(C)/30606/2024	MURALIDHAR SEND VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202400007
426	D-WP(C)/30607/2024	RUDRAKSHYA GARANAYAK VS STATE OF ORISSA	SUSANTA KUMAR ROUT VS	// () //	
427	D-WP(C)/30608/2024	ANIL KUMAR SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202400005
428	D-WP(C)/30609/2024	SUMIT KUMAR MAHAPATRA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202400004
429	D-WP(C)/30612/2024	RAJENDRA YADAV VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE,RAILWAY BOARD,	DHANOJ KUMAR SAHOO VS	// () //	AOD20240000534C202400001
430	D-WP(C)/30613/2024	SUKANTA KUMAR SARANGI VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202400003
431	D-WP(C)/30614/2024	SRI JANARDAN DEV BIJE POPARADA, CUTTACK	NIRANJAN PRASAD PATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/30615/2024	SUJATA PRIYADARSHINI PATTANAİK	AMITAV MOHANTY	//	AOR20220001274C202400001
		VS	VS	()	
		REGISTRAR CIVIL COURTS		//	
433	D-WP(C)/30616/2024	SOUMYARANJAN MOHARANA,	SAMEER KUMAR DAS	//	AOD20240000338C202400002
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL)		//	
434	D-WP(C)/30618/2024	SUPRIYA SENAPATI	NITYANANDA BEHURIA	//	
		VS	VS	()	
		COLLECTOR, JAGATSINGHPUR		//	
435	D-WP(C)/30620/2024	Rout Infrastructure	Kajal Sahoo	//	AOR20220001613C202400057
		VS	VS	()	
		Additional Commissioner Of State Tax		//	
436	D-WP(C)/30621/2024	SANGRAM GARABADU	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/30623/2024	DEBARAJ MAHATAB	KAJAL SAHOO	//	AOR20220001613C202400058
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL)		//	
438	D-WP(C)/30625/2024	M/S. RAJIB KUMAR AICH, BALASORE	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE CT AND GST OFFICER, BALASORE		//	
439	D-WP(C)/30626/2024	M/S AJIT KUMAR LENKA	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE CT AND GST OFFICER, BHADRAK CIRCLE		//	
440	D-WP(C)/30628/2024	SHAKUNTALA GARABADU	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/30629/2024	Rout Infrastructure	Kajal Sahoo	//	AOR20220001613C202400059
		VS	VS	()	
		Joint Commissioner Of State Tax		//	
442	D-WP(C)/30630/2024	AKSHAYA KUMAR BHAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/30631/2024	STATE OF ODISHA M/S SHAKTI MALTARE AND LEMONADE PVT. LTD. VS	SAIBRATA RATH VS	// // ()	
444	D-WP(C)/30632/2024	STATE OF ODISHA AJAYA JENA VS	LAMBODAR PRADHAN VS	// // ()	
445	D-WP(C)/30633/2024	STATE OF ODISHA Ram Chandra Padhi VS	Soubhagya Dash VS	// // ()	AOR20220001631C202400027
446	D-WP(C)/30635/2024	State Of Odisha Saraswati Sethy VS	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202400002
447	D-WP(C)/30636/2024	National Highways Authority Of India GURU CHARAN SWAIN VS	DHANESWAR BEHERA VS	// // ()	
448	D-WP(C)/30638/2024	STATE OF ODISHA CHINMAY RANJAN BISWAL VS	KALPATARU PANIGRAHI VS	// // ()	
449	D-WP(C)/30640/2024	STATE OF ODISHA PRATIVA MANJARI DASH VS	DHANESWAR BEHERA VS	// // ()	
450	D-WP(C)/30646/2024	STATE OF ODISHA JAGNESWAR SWAIN VS	SATYABRATA DASH VS	// // ()	
451	D-WP(C)/30647/2024	STATE OF ODISHA RANJEET SAHOO VS	DHANESWAR BEHERA VS	// // ()	
452	D-WP(C)/30648/2024	STATE OF ODISHA SYED KALIMUDDIN VS	NIRANJAN LENKA VS	// // ()	
453	D-WP(C)/30649/2024	COLLECTOR, MAYURBHANJ SHREE AMBICA FODDER INDUSTRIES, JAGATPUR VS	MANOJ KUMAR PANDA VS	// // ()	
		STATE OF ODISHA		//	

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454	D-WP(C)/30652/2024	SABITRI JENA VS GENERAL MANAGER, STATE BANK OF INDIA, BBSR	JATESWAR NAYAK VS GENERAL MANAGER, STATE BANK OF INDIA, BBSR	// 0 //	
455	D-WP(C)/30653/2024	YASODA PRADHAN VS PRINCIPAL SECY. TO GOVT. DEPT OF S AND ME, BBSR	SATYANARAYAN MOHAPATRA VS PRINCIPAL SECY. TO GOVT. DEPT OF S AND ME, BBSR	// 0 //	
456	D-WP(C)/30654/2024	SOUMYA RANJAN TARAI VS STATE OF ODISHA	ASISH MISHRA VS STATE OF ODISHA	// 0 //	
457	D-WP(C)/30658/2024	KALU CHARAN BEHERA VS STATE OF ODISHA	SANKAR PRAASAD PANI VS STATE OF ODISHA	// 0 //	
458	D-WP(C)/30659/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
459	D-WP(C)/30660/2024	SARAT KUMAR PANIGRAHI VS STATE OF ODISHA	ASISH MISHRA VS STATE OF ODISHA	// 0 //	
460	D-WP(C)/30662/2024	SRIBATSA KUMAR JENAMANI VS STATE OF ODISHA	ASISH MISHRA VS STATE OF ODISHA	// 0 //	
461	D-WP(C)/30663/2024	SAMARA MURMU VS STATE OF ORISSA	RANJIT SAMAL VS STATE OF ORISSA	// 0 //	
462	D-WP(C)/30664/2024	NAVINO KUMAR BAG VS STATE OF ODISHA	ASISH MISHRA VS STATE OF ODISHA	// 0 //	
463	D-WP(C)/30666/2024	PADMABATI KUMBHAR VS STATE OF ODISHA	RANJIT SAMAL VS STATE OF ODISHA	// 0 //	
464	D-WP(C)/30667/2024	MAHADEB BHOI VS STATE OF ODISHA	RANJIT SAMAL VS STATE OF ODISHA	// 0 //	
465	D-WP(C)/30670/2024	GOBINDA KHADIA	RANJIT SAMAL	//	

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		VS	VS	()	
466	D-WP(C)/30671/2024	STATE OF ODISHA BIRENDR KUMAR BARIHA	RANJIT SAMAL	//	
		VS	VS	()	
467	D-WP(C)/30672/2024	STATE OF ODISHA PRAMODINI KUJUR	RANJIT SAMAL	//	
		VS	VS	()	
468	D-WP(C)/30673/2024	STATE OF ODISHA KAILASH CHANDRA HARIJAN	RANJIT SAMAL	//	
		VS	VS	()	
469	D-WP(C)/30674/2024	STATE OF ODISHA MADHABA PANDE	RANJIT SAMAL	//	
		VS	VS	()	
470	D-WPCRL/21273/2024	STATE OF ODISHA Sri Ara Sekhar	CHITTA RANJAN LENKA	//	AOD20240000702C202400001
		VS	VS	()	
		Union Of India Thourgh Ministry Of Home Affairs		//	
471	D-ABLAPL/21050/2024	GIRIJA SANKAR ACHARYA	SANJIB KUMAR BHANJADEO	BHANDARIPOKHARI /287 /2024	
		VS	VS	()	
472	D-ABLAPL/21060/2024	STATE OF ODISHA SUBHENDU ACHARYA	SANJIB KUMAR BHANJADEO	BHANDARIPOKHARI /287 /2024	AOR20220001736C202400011
		VS	VS	()	
473	D-ABLAPL/21062/2024	STATE OF ODISHA DILLIP BARIK	SAROJ KUMAR DASH	NIRAKARPUR /122 /2024	
		VS	VS	()	
474	D-ABLAPL/21063/2024	STATE OF ODISHA SK. NAJRUL	ANITA SAHOO	REMUNA /68 /2024	AOD20240000301C202400001
		VS	VS	()	
475	D-ABLAPL/21066/2024	STATE OF ODISHA SK NAJRUL	ANITA SAHOO	REMUNA /66 /2024	AOD20240000301C202400002
		VS	VS	()	
476	D-ABLAPL/21080/2024	STATE OF ODISHA MANOJ KUMAR JENA	HEMANT KU. TRIPATHY	//	AOR20220003246C202400002
		VS	VS	()	

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477	D-ABLAPL/21083/2024	STATE OF ODISHA SURYAKANTA NAIK VS	JNYANANANDA PANDA VS	// // ()	AOR20220001238C202400003
478	D-ABLAPL/21084/2024	STATE OF ODISHA SURATHA SAHU VS	JIBAN RANJAN DASH VS	// // ()	AOD20240000627C202400001
479	D-ABLAPL/21085/2024	STATE OF ODISHA DEBENDRA SAHOO VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202400003
480	D-ABLAPL/21087/2024	STATE OF ODISHA TOFAN SRICHANDAN VS	MANAS KUMAR CHAND VS	// // ()	AOR20220001618C202400159
481	D-ABLAPL/21088/2024	STATE OF ODISHA BIKASH PARIDA VS	AMITABH NAIK VS	// // ()	KRUSHNA PRASAD /18 /2023
482	D-ABLAPL/21089/2024	STATE OF ODISHA PRATAP CHANDRA DAS VS	RAJESH RANJAN SAHOO VS	// // ()	AOD20240000612C202400003
483	D-ABLAPL/21090/2024	STATE OF ODISHA Nanda Kishore Barchi VS	PVS Nanaji Achary VS	// // ()	AOR20220000211C202400056
484	D-ABLAPL/21092/2024	State Of Odisha Muralidhar Raiguru VS	Kshirod Kumar Sahoo VS	// // ()	AOD20220003257C202400001
485	D-ABLAPL/21093/2024	State Of Odisha Mukesh Kumar Pradhan VS	Manas Chand VS	// // ()	AOR20220001618C202400160
486	D-ABLAPL/21094/2024	State Of Odisha Biswajit Mallick VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400004
487	D-ABLAPL/21096/2024	State Of Odisha Tapas Kumar Nayak VS	Susanta Sekhar Parida VS	// // ()	AOR20220001661C202400001
		State Of Odisha		//	

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488	D-ABLAPL/21097/2024	Bhanja Naik VS State Of Odisha	RABI NARAYAN SWAIN VS	// () //	AOD20240000621C202400001
489	D-ABLAPL/21099/2024	Manish Kumar Bhoi VS State Of Odisha	Jugala Kishore VS	// () //	AOR20220001790C202400005
490	D-ABLAPL/21102/2024	Ratan Kumar Das VS State Of Odisha	ASIT KUMAR JENA VS	// () //	AOR20220001604C202400001
491	D-ABLAPL/21104/2024	Ramakanta Maharana VS State Of Orissa	SANTOSH KUMAR DWIVEDY VS	// () //	AOD20220004572C202400001
492	D-ABLAPL/21106/2024	Tunaram Rana VS State Of Odisha	JNYANANANDA PANDA VS	// () //	AOR20220001238C202400001
493	D-ABLAPL/21108/2024	DR. VASWAT KANTI SENGUPTA VS STATE OF ODISHA	SUJATA JENA VS	DHENKANAL TOWN /137 /2023 () //	
494	D-ABLAPL/21110/2024	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /25 /2014 () //	
495	D-ABLAPL/21122/2024	G. ASHOK REDDY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /224 /2024 () //	
496	D-ABLAPL/21124/2024	ASHUTOSH KAR VS STATE OF ODISHA	SUDHANSU SEKHAR PANDA VS	KANPUR /65 /2024 () //	
497	D-ABLAPL/21126/2024	Titu Behera VS State Of Odisha	PULAKESH MOHANTY VS	// () //	AOR20240000026C202400002
498	D-ABLAPL/21127/2024	MAKURU MUNDA @ MUKURA MUNDA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KOIDA /2 /2021 () //	
499	D-ABLAPL/21128/2024	RAMESH NAIK	BHARAT BHUSAN ROURTRAY	BANARAPAL /289 /2024	

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		VS	VS	()	
500	D-ABLAPL/21131/2024	STATE OF ODISHA SUKANTA BEHERA	UMESH CHANDRA MOHANTY	BALANGA /225 /2023	
		VS	VS	()	
501	D-ABLAPL/21134/2024	STATE OF ODISHA PRAKASH BEHERA	UMESH CHANDRA MOHANTY	BALANGA /225 /2023	
		VS	VS	()	
502	D-ABLAPL/21137/2024	STATE OF ODISHA SATYABRATA PRADHAN @ DIPU	UMESH CHANDRA MOHANTY	BALANGA /225 /2023	
		VS	VS	()	
503	D-ABLAPL/21139/2024	STATE OF ODISHA Ashok Kumar Mohanty	BYOMAKESH TRIPATHY	//	AOD20240000674C202400002
		VS	VS	()	
504	D-ABLAPL/21142/2024	State Of Odisha Naliniprava Samartha	BYOMAKESH TRIPATHY	//	AOD20240000674C202400001
		VS	VS	()	
505	D-ABLAPL/21143/2024	State Of Odisha SATYANARAYAN NIAK @ SATAYA NARYAN NAYAK	KANAKI KANTA MOHAPATRA	JARADA /204 /2023	
		VS	VS	()	
506	D-ABLAPL/21145/2024	STATE OF ODISHA Uttam Mahanta Uttam Kumar	Rajiv K. Mahanta	//	AOR20220001662C202400016
		VS	VS	()	
507	D-ABLAPL/21146/2024	State Of Orissa Biswajit Malia	Bijay Kumar Behera	//	AOR20220001736C202400010
		VS	VS	()	
508	D-ABLAPL/21148/2024	State Of Odisha PRASANA BEHERA	BIJAY SWAIN	AIR FIELD P.S. /62 /2023	
		VS	VS	()	
509	D-ABLAPL/21150/2024	STATE OF ODISHA Rama Chandra Darua	SWAYAM RAYCHOUDHURY	//	AOD20240000647C202400001
		VS	VS	()	
510	D-ABLAPL/21153/2024	State Of Odisha Manasa Behera	Sujata Sahoo	//	AOR20220002938C202400001
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/21154/2024	State Of Orissa PRASAN KUMAR SARANGI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// DHAMNAGAR /323 /2024 ()	
512	D-ABLAPL/21155/2024	Sk Suraj VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202400009
513	D-ABLAPL/21158/2024	Jagannath Mohanty VS State Of Odisha	Md.Golam Madani VS	// () //	AOR20220001466C202400001
514	D-ABLAPL/21159/2024	Biswajit Malia VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202400007
515	D-ABLAPL/21161/2024	PRAMOD KISHORE JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //	CHANDRASEKHARPUR /558 /2024
516	D-ABLAPL/21162/2024	Tapan Kandi VS State Of Odisha	RAKESH KUMAR SARANGI VS	// () //	AOD20240000538C202400001
517	D-ABLAPL/21164/2024	Lochan Bhatra VS State Of Odisha	Rajiv K. Mahanta VS	// () //	AOR20220001662C202400014
518	D-ABLAPL/21165/2024	Ashok Kumar Jena VS State Of Odisha	JAYADEBA BEHERA VS	// () //	AOD20240000366C202400001
519	D-ABLAPL/21167/2024	SISIRA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// () //	BANARAPAL /289 /2024
520	D-ABLAPL/21168/2024	Gayatri Nayak VS State Of Odisha	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202400007
521	D-ABLAPL/21169/2024	SOUDAMINI @ SUDHA BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// () //	MANGALA BAG /176 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/21180/2024	SATISH KUMAR MISHRA VS STATE OF ODISHA	SARFARAZ AHMED VS	GOSANINUAGAM /4 /2018 () //	
523	D-ABLAPL/21184/2024	SATYABRATA MAHAKUD VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /182 /2024 () //	
524	D-ABLAPL/21190/2024	RAJA SAHOO VS STATE OF ODISHA	DINESH CHANDRA RAY VS	/ /0 () //	
525	D-ABLAPL/21193/2024	RANJAN RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /590 /2024 () //	
526	D-ABLAPL/21195/2024	SANJUKTA MOHALIK @ SANJU MOHALIK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	GONDIA /48 /2012 () //	
527	D-ABLAPL/21200/2024	TINU @ NIRUPAMA MAHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /612 /2024 () //	
528	D-ABLAPL/21202/2024	SUBASISH MISHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /515 /2023 () //	
529	D-ABLAPL/21216/2024	RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUGUDI /69 /2024 () //	
530	D-ABLAPL/21217/2024	HAJARI BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /173 /2024 () //	
531	D-ABLAPL/21219/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /185 /2014 () //	
532	D-ABLAPL/21222/2024	Golapi Gouda VS State Of Odisha	JAYAKRISHNA MOHAPATRA VS	/ / () //	AOD20240000288C202400001
533	D-ABLAPL/21223/2024	ASHOK KUMAR MOHAPATRA @ MITU	PRASANT KUMAR BARIK	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS UNION OF INDIA (RAILWAY)	VS	() //	
534	D-ABLAPL/21230/2024	MINARANI DAS	GOUTAM KUMAR ACHARYA	BANSADA /78 /2024	
		VS STATE OF ODISHA	VS	() //	
535	D-ABLAPL/21231/2024	BISWAMBAR TARAI	SUKANTA KUMAR NAYAK	RAJKANIKA /271 /2023	
		VS STATE OF ODISHA	VS	() //	
536	D-ABLAPL/21232/2024	TUKUNA MALLICK	SUKANTA KUMAR NAYAK	PATKURA /85 /2001	
		VS STATE OF ODISHA	VS	() //	
537	D-ABLAPL/21233/2024	RAGHUNATH BALABANTARAY	SABYASACHI MISHRA	JATNI P.S. /244 /2024	
		VS STATE OF ODISHA	VS	() //	
538	D-ABLAPL/21234/2024	PRATAP CHANDRA DAS	RAJESH RANJAN SAHOO	BALIAPAL /98 /2024	
		VS STATE OF ODISHA	VS	() //	
539	D-ABLAPL/21236/2024	AVINNA DAS @ AVINNA CHARANA DAS	ASWINI KUMAR MOHANTY	GOBINDAPUR /143 /2024	
		VS STATE OF ODISHA	VS	() //	
540	D-ABLAPL/21252/2024	Sibuprasda Pradhan	DEBA KUMAR RATH	//	AOR20220001223C202400001
		VS State Of Odisha	VS	() //	
541	D-ABLAPL/21255/2024	Rakesh Kumar Sahu	SRIHARSA PRASAD DASH	//	AOR20220003207C202400004
		VS State Of Odisha	VS	() //	
542	D-ABLAPL/21259/2024	RABI @ RABINDRA MALLIK	DEEPAK KU SAHOO	Tantiapal Marine /118 /2024	
		VS STATE OF ODISHA	VS	() //	
543	D-ABLAPL/21260/2024	Bhagaban Sabar	SATYA PUROHIT	//	AOR20220000842C202400002
		VS State Of Odisha	VS	() //	
544	D-ABLAPL/21264/2024	RAULA BHUJABALA	JYOTIRMAYA SAHOO	NIRAKARPUR /182 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/21266/2024	STATE OF ODISHA RUNU BEHERA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /168 /2024 ()	
546	D-ABLAPL/21267/2024	STATE OF ODISHA LOKANATH RANJIT VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /183 /2024 ()	
547	D-ABLAPL/21268/2024	STATE OF ODISHA MANOJ MAHAKUD VS	SUSIL KUMAR PATNAIK VS	// BARBIL /214 /2024 ()	
548	D-ABLAPL/21269/2024	STATE OF ODISHA CHINTAMANI PARIDA @ CHEMA VS	BISWARANJAN DALAI VS	// KOREI /296 /2024 ()	
549	D-ABLAPL/21270/2024	STATE OF ODISHA NAROTTAM GANTHIA VS	DEEPAK RANJAN PARIDA VS	// CHANDRASEKHARPUR /265 /2024 ()	
550	D-ABLAPL/21275/2024	STATE OF ODISHA CH. KRISHNA MOHAN ACHARY VS	SUNIL KUMAR PALAI VS	// BHAWANIPATNA TOWN /245 /2024 ()	
551	D-ABLAPL/21276/2024	STATE OF ODISHA DAMURAM MAJHI VS	SURYAKANTA DWIBEDI VS	// /0 ()	
552	D-ABLAPL/21278/2024	STATE OF ODISHA SURJYAKANTA SAHOO VS	PRAKASH KUMAR MUDULI VS	// /0 ()	
553	D-ABLAPL/21279/2024	STATE OF ODISHA RANU PRIYA MALLICK VS	JAYADEBA BEHERA VS	// RANPUR /252 /2024 ()	
554	D-ABLAPL/21280/2024	STATE OF ODISHA ABHIMANYU SETHI VS	JAYADEBA BEHERA VS	// ALAKUNDA /60 /2024 ()	
555	D-ABLAPL/21282/2024	STATE OF ODISHA SARAT CHANDRA ROUT VS	DR.BINODA KUMAR MISHRA VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :16/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/21283/2024	SUKANTI MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /27 /2021 () //	
557	D-ABLAPL/21285/2024	AKHAY KUMAR PATRI VS STATE OF ODISHA	DEBASNAN DAS VS	GURUDIJHATIA /134 /2024 () //	
558	D-ABLAPL/21286/2024	KAILAS BISWAL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //	
559	D-ABLAPL/21287/2024	ABHAY KUMAR BEURA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BARANGA /229 /2024 () //	
560	D-ABLAPL/21288/2024	M. BABUKA @ M. BABU PATRO VS STATE OF ODISHA	DEBASISH PATNAIK VS	GOLANTHARA (BERHAMPUR) /115 /2024 () //	
561	D-ABLAPL/21290/2024	KALLAKURI GOLLA BABU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	LAXMISAGAR P.S. /297 /2020 () //	
562	D-ABLAPL/21292/2024	ROHITA DALEI @ MUKUNDA DALEI VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	DHARMASALA /422 /2024 () //	
563	D-ABLAPL/21294/2024	NARSU @ NARSHU PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /908 /2023 () //	
564	D-ABLAPL/21301/2024	KAKU @ DHIRAJ KUMAR NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	G.UDAYAGIRI /64 /2000 () //	
565	D-ABLAPL/21302/2024	SUREN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	LANJIGARH /56 /2024 () //	
566	D-ABLAPL/21304/2024	BISHAL KUMAR JENA @ BISWAL JENA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /373 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :16/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/27085/2024 CRP/ /	ASHOK KUMAR SAHU MP	THAKUR SANGRAM SINGH	44/2024
2	D-CRP/30668/2024 CRP/ /	TRILOCHAN NAIK MP	SAIBRATA RATH	45/2024
3	D-JCRLA/40/2014 JCRLA/40/2014	BANTHU@BIRANCHI SWAIN MP	MR.PULAKESH MOHANTY. M/S.CHITTARANJAN PATTNAIK, S.C.PAD	97/2024
4	D-JCRLA/163/2023 JCRLA/163/2023	BIPIN KUMAR SAHU MP	AUROLIMA PAL	98/2024
5	D-CRLMP/21053/2024 CRLMP/ /	GADADHAR JENA MP	VIVEKANANDA JENA	163/2024
6	D-TRP(C)/30526/2024 TRP(C)/ /	SWATI SAHU MP	DEEPALI MAHAPATRA	181/2024
7	D-TRP(C)/30565/2024 TRP(C)/ /	SOUMYA SUCHITRA DASH MP	KULDEEP MOHANTY	182/2024
8	D-TRP(C)/30604/2024 TRP(C)/ /	SHUBHASHREE SAHOO MP	ACHYUTANANDA PATTANAIK	183/2024
9	D-TRP(C)/30617/2024 TRP(C)/ /	SATABDI PATNAIK MP	BIBHU PRASAD DAS	184/2024
10	D-TRP(C)/30680/2024 TRP(C)/ /	RAJLAXMI RANA MP	PRASANNA KUMAR MISHRA	185/2024
11	D-RVWPET/30677/2024 RVWPET/ /	NABAGHANA DALAI MP	SUSANTA DASH	234/2024
12	D-LAA/30474/2024 LAA/ /	CHANDRAMA DALAI MP	MOHENDRA KUMAR MOHAPATRO	240/2024
13	D-CMAPL/28798/2024 CMAPL/ /	JHARANA BEHERA MP	PURNA CHANDRA DAS	280/2024
14	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	281/2024
15	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	282/2024
16	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	283/2024
17	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	284/2024
18	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	285/2024
19	D-CMAPL/30558/2024 CMAPL/ /	HURSHI@HURSHIKESH MOHANTA MP	ADV.	286/2024
20	D-CMAPL/809/2023 CMAPL/809/2023	GADADHAR JENA MP	M/S GHANASHYAM NAMTOAR, R.N.SINGH, R.L.KAR	287/2024
21	D-CMAPL/30587/2024 CMAPL/ /	NABANITA SA MP	SUDEEP KUMAR SARANGI	288/2024
22	D-CMAPL/30595/2024 CMAPL/ /	JYOTSNA LUGUN MP	SUDEEP KUMAR SARANGI	289/2024
23	D-MATA/351/2023 MATA/351/2023	PRAGNYA ANINDITA MISHRA @ JEWEL MP	M/S.VIJAYA KAR, A.P.BOSE, D.J.SAHOO, S.SWAIN, D.SAHOO	300/2024
24	D-MATA/35/2020 MATA/35/2020	ANINDITA ANURAGINI BEHERA MP	M/S.SIDHESWAR MOHANTY	301/2024
25	D-MATA/30643/2024 MATA/ /	SWATI PATTSANI MP	S.N.B.RAY	302/2024
26	D-RPFAM/29609/2024	KAMALIKA MITRA	GOUTAM KUMAR ACHARYA(SENIOR ADV.)	

	RPFAM/ /	MP		307/2024
27	D-RPFAM/30556/2024	SANJAY KUMAR NAYAK	ANURAG PATI	
	RPFAM/ /	MP		308/2024
28	D-RPFAM/30574/2024	SUDHANSU SEKHAR DIXIT@SUDHANSU	DIMIT PRASAD BOSE	
	RPFAM/ /	MP		309/2024
29	D-CONTC/21748/2024	RABINDRANATH BAHINIPATI	ADV.	
	CONTC/ /	MP		370/2024
30	D-CONTC/4468/2023	BIDHANAMALA SWARO		
	CONTC/4468/2023	MP		371/2024
31	D-CONTC/30622/2024	SUBRAT ACHARI @ CH. SUBRAT ACHARI	PRAFULLA KUMAR MOHAPATRA	
	CONTC/ /	MP		372/2024
32	D-FAO/816/2018	SARBESWAR LENKA		
	FAO/816/2018	MP		576/2024
33	D-SA/75/1998	ABHIMANYU	M/S.R.C.MOHANTY	
	SA/75/1998	MP		589/2024
34	D-SA/75/1998	ABHIMANYU	M/S.R.C.MOHANTY	
	SA/75/1998	MP		590/2024
35	D-CRLREV/287/2023	SAROJ BARIHA	SUNIL KUMAR PANDA	
	CRLREV/287/2023	MP		590/2024
36	D-CRLREV/21242/2024	B.SOMEYA @ SOMA	ASHOK DAS	
	CRLREV/ /	MP		591/2024
37	D-SA/75/1998	ABHIMANYU	M/S.R.C.MOHANTY	
	SA/75/1998	MP		591/2024
38	D-CRLREV/21242/2024	B.SOMEYA @ SOMA	ASHOK DAS	
	CRLREV/ /	MP		592/2024
39	D-SA/20/1996	HIMANSU	M/S.P.KAR	
	SA/20/1996	MP		592/2024
40	D-CRLREV/21242/2024	B.SOMEYA @ SOMA	ASHOK DAS	
	CRLREV/ /	MP		593/2024
41	D-SA/20/1996	HIMANSU	M/S.P.KAR	
	SA/20/1996	MP		593/2024
42	D-SA/20/1996	HIMANSU	M/S.P.KAR	
	SA/20/1996	MP		594/2024
43	D-CRLREV/21298/2024	JANAKI BALLAVA PATTNAIK	SARITA PANDA	
	CRLREV/ /	MP		594/2024
44	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		595/2024
45	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		596/2024
46	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		597/2024
47	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		598/2024
48	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		599/2024
49	D-SA/33/2001	BISHNU PRADHAN	M/S.	
	SA/33/2001	MP		600/2024
50	D-CMP/30462/2024	HEMANTA NIRANJAN ROUT	BICHITRA NARAYANA SATAPATHY	
	CMP/ /	MP		809/2024
51	D-CMP/30555/2024	SARADA PRASAD MOHANTY	SUVENDU KUMAR SETHI	
	CMP/ /	MP		810/2024
52	D-CMP/30598/2024	JITENDRA KUMAR PATRA	SAILAZA NANDAN DAS	
	CMP/ /	MP		811/2024
53	D-RSA/30417/2024	ALEKHA MALIK	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		812/2024
54	D-CMP/597/2020	SURENDRA KUMAR NAYAK	MAHESWAR MOHANTY	
	CMP/597/2020	MP		812/2024
55	D-CMP/30393/2024	RASBIHARI PRADHAN	BIBEKANANDA BHUYAN	
	CMP/ /	MP		813/2024
56	D-RSA/25714/2024	CHHABINDRA BISWAL	JAGAJIBAN PRADHAN	
	RSA/ /	MP		813/2024
57	D-RSA/30675/2024	NANDAKISHORE DAS	ANAM CHARAN PANDA	
	RSA/ /	MP		814/2024

58	D-CMP/30669/2024 CMP/ /	ABHIJIT MISHRA MP	BIBHU PRASAD MOHANTY	814/2024
59	D-CMP/30676/2024 CMP/ /	LOCHANA JENA MP	SOUBHAGYA SUNDAR DAS	815/2024
60	D-BLAPL/11454/2024 BLAPL/3680/2024	DILLIP BARIK MP	BIJAY KUMAR BEHERA	857/2024
61	D-BLAPL/10927/2024 BLAPL/3496/2024	RINA JENA@REENA JENA MP		858/2024
62	D-BLAPL/9350/2023 BLAPL/9350/2023	HARAPRASAD PRUSTY @ SHIVA MP	M/S PRAVASH CH. DASH, S.K.MOHANTY, A.MOHANTY	859/2024
63	D-BLAPL/5326/2023 BLAPL/5326/2023	BAISHNAB TANDI MP	JITENDRA KUMAR NAIK	860/2024
64	D-BLAPL/14355/2023 BLAPL/14355/2023	JHUNA BHOI MP		861/2024
65	D-ABLAPL/20168/2024 ABLAPL/ /	ARUN KUMAR MIRCHANDANI MP	AVIJIT PATNAIK	1321/2024
66	D-ABLAPL/8607/2020 ABLAPL/8607/2020	SUDEEP MANGARAJ MP	SAMBEET PATTANAYAK	1322/2024
67	D-ABLAPL/17503/2024 ABLAPL/6181/2024	SABAN SAHA MP	BHARATI MAITY	1323/2024
68	D-ABLAPL/4770/2024 ABLAPL/2102/2024	MEDHA @ MEDHA KANHAR @ DARASHAN KANHAR MP		1324/2024
69	D-ABLAPL/15485/2024 ABLAPL/5807/2024	PRDYUMNA PATRA MP		1325/2024
70	D-ABLAPL/9111/2024 ABLAPL/3270/2024	PRADEEP KUMAR MALIK @ BAPUN MP		1326/2024
71	D-ABLAPL/18281/2024 ABLAPL/6420/2024	TUSHAR KHUNTIA MP		1327/2024
72	D-ABLAPL/18919/2024 ABLAPL/6713/2024	SIBA SANKAR NAHAK @ PANDA MP		1328/2024
73	D-ABLAPL/16337/2024 ABLAPL/5757/2024	TAPAN SAHOO @ SAHU MP		1329/2024
74	D-ABLAPL/11803/2024 ABLAPL/4264/2024	HEMANTA SAHU @ HEMANTA KUMAR SAHOO MP		1330/2024
75	D-ABLAPL/2768/2021 ABLAPL/2768/2021	SARANGADHARA PATALASINGH @ SARANGADHARA MP		1331/2024
76	D-ABLAPL/18284/2024 ABLAPL/6456/2024	RAJANIKANTA RAY MP	SURYAKANTA PALAI	1332/2024
77	D-MACA/767/2023 MACA/767/2023	CLAIMS MANAGER, TATA A.I.G. G.I.CO. LTD MP		1554/2024
78	D-MACA/647/2020 MACA/647/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD MP		1555/2024
79	D-MACA/648/2020 MACA/648/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD MP		1556/2024
80	D-MACA/30508/2024 MACA/ /	MOHAMMAD RAFIULLAH MP	KIRTAN DANG	1557/2024
81	D-MACA/30508/2024 MACA/ /	MOHAMMAD RAFIULLAH MP	KIRTAN DANG	1558/2024
82	D-MACA/29577/2024 MACA/ /	DASARATHI SAHOO MP	KAPILA CHARAN NAYAK	1559/2024
83	D-MACA/29577/2024 MACA/ /	DASARATHI SAHOO MP	KAPILA CHARAN NAYAK	1560/2024
84	D-MACA/11/2012 MACA/11/2012	B.M.,ICICI LOMBARD G MP		1561/2024
85	D-MACA/863/2023 MACA/863/2023	THE NEW INDIA ASSURANCE CO. LTD. MP	ADAM ALI KHAN	1562/2024
86	D-MACA/28729/2024 MACA/ /	MANAGER LEGAL, LIBERTY GENERAL INSURANCE COMPANY LTD. MP		1563/2024
87	D-MACA/30627/2024 MACA/ /	LEGAL MANAGER, M/S. LIBERTY GENERAL INSURANCE CO.LTD. MP		1564/2024
88	D-MACA/30634/2024 MACA/ /	D.M , NEW INDIA ASSURANCE CO.LTD. MP	ADAM ALI KHAN	1565/2024
89	D-MACA/30645/2024	D.M , NEW INDIA ASSURANCE CO.LTD	ADAM ALI KHAN	

	MACA/ /	MP		1566/2024
90	D-MACA/30650/2024	D.M , NEW INDIA ASSURANCE CO.LTD	ADAM ALI KHAN	
	MACA/ /	MP		1567/2024
91	D-CRLA/640/2019	LUKASH KUTRUKA	M/S.DEVASHIS PANDA, S.PANDA, A.MEHTA, A.ACHARYA, D.K.MOHA	
	CRLA/640/2019	MP		1752/2024
92	D-CRLA/18865/2024	KARAM CHAND NAIK@MUNA CCL	SUBODH KUMAR MOHANTY	
	CRLA/ /	MP		1753/2024
93	D-CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA	M/S. TAPAN JYOTI PANI, J.K.MAJHI,	
	CRLA/138/2018	MP		1754/2024
94	D-CRLA/187/2017	PABITRA KALATA	M/S.SATYA RANJAN MULIA	
	CRLA/187/2017	MP		1755/2024
95	D-CRLMC/21065/2024	Ayab Muna Khan	Akshaya Kumar Subudhi	
	CRLMC/ /	MP		1843/2024
96	D-CRLMC/21077/2024	LAKSHMI NARAYAN PANDA	ANUPAM RATH	
	CRLMC/ /	MP		1844/2024
97	D-CRLMC/21103/2024	DEBASIS SENAPATI	BANASHIDHAR SATAPATHY	
	CRLMC/ /	MP		1845/2024
98	D-CRLMC/21109/2024	GOPAL KRUSHNA MOHANTY	BANSHIDHAR SATAPATHY	
	CRLMC/ /	MP		1846/2024
99	D-CRLMC/21130/2024	ASHOK KUMAR DAS	DEEPAK KU SAHOO	
	CRLMC/ /	MP		1847/2024
100	D-CRLMC/21136/2024	CHANDRAMANI SAHU	SAROJ KUMAR PADHY	
	CRLMC/ /	MP		1848/2024
101	D-CRLMC/21163/2024	PREETAM NAIK	AJIT KUMAR RAUT	
	CRLMC/ /	MP		1849/2024
102	D-CRLMC/21175/2024	SAMIR RANJAN MOHARANA	MANAS RANJAN KHATUA	
	CRLMC/ /	MP		1850/2024
103	D-CRLMC/21183/2024	MALAYA KUMAR DASH	TUSAR KUMAR MISHRA	
	CRLMC/ /	MP		1851/2024
104	D-CRLMC/2252/2024	UDAYANATH SAHOO		
	CRLMC/278/2024	MP		1852/2024
105	D-CRLMC/21199/2024	CHITTARANJAN PRADHAN	AMITAV TRIPATHY	
	CRLMC/ /	MP		1853/2024
106	D-CRLMC/3172/2024	SURYAKANT BARAD@SURYAKANTA BARAD		
	CRLMC/372/2024	MP		1854/2024
107	D-CRLMC/4305/2024	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	
	CRLMC/408/2024	MP		1855/2024
108	D-CRLMC/18326/2024	AKSHYA @ AKSHYA KUMAR OJHA		
	CRLMC/2395/2024	MP		1856/2024
109	D-CRLMC/21235/2024	CHINMAYA HOTTA	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		1857/2024
110	D-CRLMC/21238/2024	DINESH KUMAR SWAIN	KODANDA KUMAR BHUYAN	
	CRLMC/ /	MP		1858/2024
111	D-CRLMC/21243/2024	HEMANT KUMAR CHOUDHURY	PRAVAT KUMAR MOHANTY	
	CRLMC/ /	MP		1859/2024
112	D-CRLMC/21281/2024	AJIT KUMAR PATRA@AJIT PATRA	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		1860/2024
113	D-CRLMC/21284/2024	SUPRABHA MAHAPATRA	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		1861/2024
114	D-CRLMC/21300/2024	ROHIT RANJAN PATRA	BISWORANJAN SWAIN	
	CRLMC/ /	MP		1862/2024
115	D-WA/24978/2024	SOURAV SEKHAR BEHERA	IN PERSON	
	WA/1824/2024	MP		5159/2024
116	D-WA/22381/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/1344/2024	MP		5160/2024
117	D-WA/30533/2024	DHURJATI PRASAD MALLIK	PRABIR KUMAR RAY	
	WA/ /	MP		5161/2024
118	D-WA/30533/2024	DHURJATI PRASAD MALLIK	PRABIR KUMAR RAY	
	WA/ /	MP		5162/2024
119	D-WA/30551/2024	ANINDYA SUNDAR MALLIK	PRABIR KUMAR RAY	
	WA/ /	MP		5163/2024
120	D-WA/30551/2024	ANINDYA SUNDAR MALLIK	PRABIR KUMAR RAY	
	WA/ /	MP		5164/2024

121	D-WA/18631/2024 WA/1326/2024	BANAJINI MISHRA MP	KUNAL KUMAR SWAIN	5165/2024
122	D-WA/30579/2024 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	BIBHU PRASAD TRIPATHY	5166/2024
123	D-WA/30579/2024 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	BIBHU PRASAD TRIPATHY	5167/2024
124	D-WA/30579/2024 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	BIBHU PRASAD TRIPATHY	5168/2024
125	D-WA/30292/2024 WA/ /	STATE OF ODISHA MP	ABHINANDAN PRADHAN	5169/2024
126	D-WA/30292/2024 WA/ /	STATE OF ODISHA MP	ABHINANDAN PRADHAN	5170/2024
127	D-WA/30292/2024 WA/ /	STATE OF ODISHA MP	ABHINANDAN PRADHAN	5171/2024
128	D-WA/118/2023 WA/118/2023	PUNJAB NATIONAL BANK,KOLKATA MP	M/S.S.S.RAO	5172/2024
129	D-WA/119/2023 WA/119/2023	PUNJAB NATIONAL BANK, KOLKATA MP	M/S.S.S.RAO	5173/2024
130	D-WA/30293/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5174/2024
131	D-WA/30293/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5175/2024
132	D-WA/118/2023 WA/118/2023	PUNJAB NATIONAL BANK,KOLKATA MP	M/S.S.S.RAO	5176/2024
133	D-WA/30293/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5177/2024
134	D-WA/119/2023 WA/119/2023	PUNJAB NATIONAL BANK, KOLKATA MP	M/S AJIT KUMAR MAHAPATAR	5178/2024
135	D-WA/30295/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5179/2024
136	D-WA/30295/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5180/2024
137	D-WA/30295/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5181/2024
138	D-WA/30294/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5182/2024
139	D-WA/30294/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5183/2024
140	D-WA/30294/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5184/2024
141	D-WP(C)/1436/2024 WP(C)/1195/2024	ANJALI JENA MP	DEBASHISHA HOTA	9136/2024
142	D-WP(C)/30400/2024 WP(C)/17138/2024	SANJULATA LENKA MP	GYANA RANJAN SETHI	9137/2024
143	D-WP(C)/42502/2023 WP(C)/42502/2023	BHABANI SANKAR SENAPATI MP		9138/2024
144	D-WP(C)/30409/2024 WP(C)/ /	SURYAMANI TRIPATHY MP	GYANA RANJAN SETHI	9139/2024
145	D-WP(C)/30416/2024 WP(C)/ /	DIPTISH KUMAR SAHOO MP	ANJAN KUMAR BISWAL	9140/2024
146	D-WP(C)/30418/2024 WP(C)/17145/2024	RANKANIDHI PANDA MP	BISHNU PRASAD PRADHAN	9141/2024
147	D-WP(C)/30419/2024 WP(C)/ /	ARUN NAIK MP	SUKANTA KUMAR NAYAK (2)	9142/2024
148	D-WP(C)/30450/2024 WP(C)/ /	BHAGIRATHI DASH MP	SIBAPRASAD PATI	9144/2024
149	D-WP(C)/30368/2024 WP(C)/17150/2024	JUDHISTIR DEBATA MP	NIROD KUMAR SAHU	9145/2024
150	D-WP(C)/30466/2024 WP(C)/ /	RASHMI RANJAN DAS MP	SHIBASHISH MISRA	9146/2024
151	D-WP(C)/8295/2019 WP(C)/8295/2019	KRUSHNA CHANDRA SENAPATI MP		9147/2024
152	D-WP(C)/21780/2018	SANJUKTA DALAI	M/S SUDHANSHU SEKHAR PRATAP	

	WP(C)/21780/2018	MP		9148/2024
153	D-WP(C)/32426/2022	M/S HOTEL SEA POINT PVT. LTD.,PURI	SAURENDRA RAUTRAY	
	WP(C)/32426/2022	MP		9149/2024
154	D-WP(C)/2699/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/4141/2024	MP		9150/2024
155	D-WP(C)/30434/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION, TPWODL	REBBIY KISHOR KANUNGO	
	WP(C)/ /	MP		9151/2024
156	D-WP(C)/2665/2024	BASUDEV PANIGRAHI	KOUSIK ANANDA GURU	
	WP(C)/3973/2024	MP		9152/2024
157	D-WP(C)/31225/2022	KARTIK BEHERA	SUBHENDU KUMAR DAS	
	WP(C)/31225/2022	MP		9153/2024
158	D-WP(C)/30473/2024	EXECUTIVE ENGINEER, TPWODL	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		9154/2024
159	D-WP(C)/38269/2023	DEBARAJ BIDHAR	TUSAR KUMAR MISHRA	
	WP(C)/38269/2023	MP		9155/2024
160	D-WP(C)/30319/2024	Laxmidhar Sahu	ARIJEET MISHRA	
	WP(C)/ /	MP		9156/2024
161	D-WP(C)/30344/2024	Saroj Kumar Mohapatra	Anjan Kumar Biswal	
	WP(C)/ /	MP		9157/2024
162	D-WP(C)/30497/2024	MIRZA BASIR BAIG	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		9158/2024
163	D-WP(C)/14861/2024	RABINDRA KUMAR BARIK		
	WP(C)/10757/2024	MP		9159/2024
164	D-WP(C)/30511/2024	KRUSHNA CHANDRA SWAIN	NIHAL RATH	
	WP(C)/ /	MP		9160/2024
165	D-WP(C)/30513/2024	LAXMAN RATH	PRATAP CHANDRA CHHINCHANI	
	WP(C)/ /	MP		9161/2024
166	D-WP(C)/17155/2024	NARENDRA BHOE @ JHANKAR	SUMITRA MOHANTY	
	WP(C)/9367/2024	MP		9162/2024
167	D-WP(C)/30424/2024	Sarat Chandra Mahanta	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		9163/2024
168	D-WP(C)/30428/2024	EXECUTIVE ENGINEER ELECTRICAL STORES DIVISION, TPWODL	REBBIY KISHOR KANUNGO	
	WP(C)/ /	MP		9164/2024
169	D-WP(C)/30525/2024	SIDHARTH SANKAR JENA	ASISH MISHRA	
	WP(C)/ /	MP		9165/2024
170	D-WP(C)/30527/2024	SANTOSH KUMAR NEMALAPURI	ASISH MISHRA	
	WP(C)/ /	MP		9166/2024
171	D-WP(C)/30432/2024	Maruti Trading Co	Aditya Singh Mohanty	
	WP(C)/ /	MP		9167/2024
172	D-WP(C)/30530/2024	G.CHANDINI	ASISH MISHRA	
	WP(C)/ /	MP		9168/2024
173	D-WP(C)/30534/2024	THE TP WESTERN ODISHA DISTRIBUTION	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		9169/2024
174	D-WP(C)/30536/2024	DIPTIREKHA PANDA	ASISH MISHRA	
	WP(C)/ /	MP		9170/2024
175	D-WP(C)/30535/2024	SIBA PRASAD PRADHAN	ASISH MISHRA	
	WP(C)/ /	MP		9171/2024
176	D-WP(C)/22518/2024	NIRANJAN ROHIDAS	MANOJ KUMAR PANDA	
	WP(C)/12743/2024	MP		9172/2024
177	D-WP(C)/30543/2024	SATYABRATA MAHAPATRA	ASISH MISHRA	
	WP(C)/ /	MP		9173/2024
178	D-WP(C)/30437/2024	Executive Engineer, Electrical Stores Division, TPWODL	REBBIY KISHOR KANUNGO	
	WP(C)/ /	MP		9174/2024
179	D-WP(C)/30548/2024	NETRANJAN PANIGRAHI	ASISH MISHRA	
	WP(C)/ /	MP		9175/2024
180	D-WP(C)/30547/2024	USHARANI MAHANAND	ASISH MISHRA	
	WP(C)/ /	MP		9176/2024
181	D-WP(C)/28233/2024	BIJAY KUMAR PATRA	SAIBRATA RATH	
	WP(C)/16154/2024	MP		9177/2024
182	D-WP(C)/28233/2024	BIJAY KUMAR PATRA	SAIBRATA RATH	
	WP(C)/16154/2024	MP		9178/2024
183	D-WP(C)/30549/2024	SUSHILA SORENG	ASISH MISHRA	
	WP(C)/ /	MP		9179/2024

184	D-WP(C)/26919/2024 WP(C)/ /	KHITIS KUMAR MISHRA MP	SATYAJIT PATTANAIAK	9180/2024
185	D-WP(C)/30550/2024 WP(C)/ /	JAGANNATH SAHU MP	ASISH MISHRA	9181/2024
186	D-WP(C)/30404/2024 WP(C)/ /	BINOD KUMAR MP	GOURI MOHAN RATH	9182/2024
187	D-WP(C)/29606/2024 WP(C)/ /	KHIROD CHANDRA BHATTA MP	DINESH CHANDRA RAY	9183/2024
188	D-WP(C)/20882/2024 WP(C)/11892/2024	PRATIVA SAHOO MP	DURGESH NARAYAN RATH	9184/2024
189	D-WP(C)/30563/2024 WP(C)/ /	SAROJ KUMAR DAS MP	AMITAV TRIPATHY	9185/2024
190	D-WP(C)/25165/2024 WP(C)/15310/2024	SARAT KUMAR MALLICK MP	PRATIK DASH	9186/2024
191	D-WP(C)/28591/2024 WP(C)/16856/2024	RATNAKAR BARAL MP	RUPESH KUMAR KANUNGO	9187/2024
192	D-WP(C)/30564/2024 WP(C)/ /	BISHNU CHARAN SAHOO MP	ARUN KUMAR PATRA	9188/2024
193	D-WP(C)/30389/2024 WP(C)/ /	PRASANTA GUPTA @PRASANTA KUMAR MP	GUPTA KUMAR MISHRA	9189/2024
194	D-WP(C)/30202/2024 WP(C)/ /	CHANDRA SEKHAR MISHRA MP	NARESH CHANDRA SAHOO	9190/2024
195	D-WP(C)/30578/2024 WP(C)/ /	UDDHABA PUROHIT MP	AMIT PRASAD BOSE	9191/2024
196	D-WP(C)/30414/2024 WP(C)/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA	9192/2024
197	D-WP(C)/3189/2024 WP(C)/1601/2024	NAYANA MANGARAJ MP		9193/2024
198	D-WP(C)/30392/2024 WP(C)/ /	BALARAM BEHERA MP	MANOJ KUMAR SAHOO	9195/2024
199	D-WP(C)/28084/2024 WP(C)/16016/2024	ANITA KAR MP		9196/2024
200	D-WP(C)/30594/2024 WP(C)/ /	KEDARNATH TARAI MP	PRINOY MOHANTY	9197/2024
201	D-WP(C)/30439/2024 WP(C)/ /	SK JABAR BUX @ GUNDU BUX MP	ACHYUTANANDA PATTANAIAK	9198/2024
202	D-WP(C)/30596/2024 WP(C)/ /	M/S. ALLIN SECUTIRY AND INTELLIGENCE MP	SHRINIKES (NAND) BBSR	9199/2024
203	D-WP(C)/30445/2024 WP(C)/ /	BIJAY KUMAR AGRAWAL MP	ALOK KUMAR PANDA	9200/2024
204	D-WP(C)/30397/2024 WP(C)/ /	SHAKTI MALTARE AND LEMONADE PVT. MP	SATBRANJAN RATH	9201/2024
205	D-WP(C)/30398/2024 WP(C)/ /	SEEMA BISWAL MP	SUBHASREE MOHANTY	9202/2024
206	D-WP(C)/30448/2024 WP(C)/ /	M/S SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	9203/2024
207	D-WP(C)/4979/2023 WP(C)/4979/2023	KALINGA EQUIPMENTS, KHURDA MP	SUNKURU SUDHAKAR RAO	9204/2024
208	D-WP(C)/27418/2022 WP(C)/27418/2022	ASHA LATA NAYAK @ GHARAI MP	SANTOSH KUMAR DWIVEDY	9205/2024
209	D-WP(C)/30398/2024 WP(C)/ /	SEEMA BISWAL MP	SUBHASREE MOHANTY	9206/2024
210	D-WP(C)/30621/2024 WP(C)/ /	SANGRAM GARABADU MP	DAYANANDA MOHAPATRA	9207/2024
211	D-WP(C)/6896/2024 WP(C)/4932/2024	PRAKASH JENA MP	BIKRAM SENAPATI	9208/2024
212	D-WP(C)/30455/2024 WP(C)/ /	GGLPL PCTPL JV (M/S GURU GOVIND LOGISTICS PVT. LTD., ANGUL) MP		9209/2024
213	D-WP(C)/30404/2024 WP(C)/ /	BINOD KUMAR MP	GOURI MOHAN RATH	9210/2024
214	D-WP(C)/30625/2024 WP(C)/ /	M/S. RAJIB KUMAR AICH, BALASORE MP	BHABANI PRASAD MOHANTY	9211/2024
215	D-WP(C)/30626/2024	M/S AJIT KUMAR LENKA	BHABANI PRASAD MOHANTY	

	WP(C)/ /	MP		9212/2024
216	D-WP(C)/23355/2024 WP(C)/14993/2024	M/S. TPF GETINSA EUROESTUDIOS S.L. BHADRAKEE MISHRA MP		9213/2024
217	D-WP(C)/30628/2024 WP(C)/ /	SHAKUNTALA GARABADU MP	DAYANANDA MOHAPATRA	9214/2024
218	D-WP(C)/30456/2024 WP(C)/ /	DILLIP KUMAR MOHANTY MP	ASUTOSH ROUT	9215/2024
219	D-WP(C)/30638/2024 WP(C)/ /	CHINMAY RANJAN BISWAL MP	KALPATARU PANIGRAHI	9216/2024
220	D-WP(C)/30631/2024 WP(C)/ /	M/S SHAKTI MALTARE AND LEMONADE SATABHITA RATH MP		9217/2024
221	D-WP(C)/30612/2024 WP(C)/ /	RAJENDRA YADAV MP	DHANOJ KUMAR SAHOO	9218/2024
222	D-WP(C)/30648/2024 WP(C)/ /	SYED KALIMUDDIN MP	NIRANJAN LENKA	9219/2024
223	D-WP(C)/30428/2024 WP(C)/ /	EXECUTIVE EGINEER ELECTRICAL STORES DEPARTMENT, BILUNGO MP	RESHMI KUMAR PANDA	9220/2024
224	D-WP(C)/30649/2024 WP(C)/ /	SHREE AMBICA FODDER INDUSTRIES, JAGANNATH KUMAR PANDA MP		9221/2024
225	D-WP(C)/30654/2024 WP(C)/ /	SOUMYA RANJAN TARAI MP	ASISH MISHRA	9222/2024
226	D-WP(C)/30616/2024 WP(C)/ /	SOUMYARANJAN MOHARANA, MP	SAMEER KUMAR DAS	9223/2024
227	D-WP(C)/30606/2024 WP(C)/ /	MURALIDHAR SEND MP	SAMEER KUMAR DAS	9224/2024
228	D-WP(C)/30659/2024 WP(C)/ /	RAJENDRA KUMAR SAHOO MP	BIRAJA PRASANNA DAS	9225/2024
229	D-WP(C)/30660/2024 WP(C)/ /	SARAT KUMAR PANIGRAHI MP	ASISH MISHRA	9226/2024
230	D-WP(C)/30662/2024 WP(C)/ /	SRIBATSA KUMAR JENAMANI MP	BIBHU PRASAD MOHANTY	9227/2024
231	D-WP(C)/30664/2024 WP(C)/ /	NAVINO KUMAR BAG MP	ASISH MISHRA	9229/2024
232	D-WP(C)/30566/2024 WP(C)/ /	Surendra Nath Pattnayak MP	JAYAKRISHNA MOHAPATRA	9230/2024
233	D-WP(C)/30588/2024 WP(C)/ /	Sanjaya Kumar Rath MP	Sameer Kumar Das	9232/2024
234	D-WP(C)/30602/2024 WP(C)/ /	Gyan Ranjan Panda MP	Sameer Kumar Das	9233/2024
235	D-WP(C)/30605/2024 WP(C)/ /	MANAS RANJAN DASH MP	SAMEER KUMAR DAS	9234/2024
236	D-WP(C)/30608/2024 WP(C)/ /	ANIL KUMAR SAHOO MP	SAMEER KUMAR DAS	9235/2024
237	D-WP(C)/30609/2024 WP(C)/ /	SUMIT KUMAR MAHAPATRA MP	SAMEER KUMAR DAS	9236/2024
238	D-WP(C)/30613/2024 WP(C)/ /	SUKANTA KUMAR SARANGI MP	SAMEER KUMAR DAS	9237/2024